

ORISSA HIGH COURT

FILING REPORT AS ON :11/11/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|--|---------------------------------|------------------------------------|
| 1 | ARBA/0000037/2022 | SUPTD. ENGNR. (TPSODL),ELECTRICAL CIRCLE VS M/S.MAA BHAIRABI TRADERS | SURESH CHANDRA DASH VS | // () |
| 2 | ARBP/0000077/2022 | KUSANI SIVAPRASAD VS SURENDRA PAL | SUNIL KUMAR PANDA VS | // () |
| 3 | BLAPL/0011206/2022 | SOURAV PATTANAIK @ PATTANAYAK VS STATE OF ODISHA | AJIT KUMAR SAHOO VS | SPL.TASK FORCE /28 /2021 () |
| 4 | BLAPL/0011207/2022 | SANTOSH NAYAK VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | // /0 () |
| 5 | BLAPL/0011208/2022 | PURUSOTTAM SUNA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | MANAMUNDA /126 /2022 () |
| 6 | BLAPL/0011209/2022 | ANANTA CHAULIA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | // /0 () |
| 7 | BLAPL/0011210/2022 | LACHHAMAN @ LAXMAN KHARA VS STATE OF ODISHA | ANANTA NARAYAN PATTANAYAK VS | MACHHKUND /46 /2021 () |
| 8 | BLAPL/0011211/2022 | PUNIA @ PURNA CHANDRA NANDA VS STATE OF ODISHA | JAGABANDHU SAHU VS | BOLANGIR TOWN /252 /2022 () |
| 9 | BLAPL/0011212/2022 | MURALI @ MURALIDHAR MEHER VS STATE OF ODISHA | SOBHAN PANIGRAHI VS | SUBALAYA /20 /2021 () |
| 10 | BLAPL/0011213/2022 | VISHNAGIRI NIKHILESH VS STATE OF ODISHA | SOBHAN PANIGRAHI VS | SERANGO /76 /2022 () |
| 11 | BLAPL/0011214/2022 | RAMA CHANDRA SINGH @ GOUD VS STATE OF ODISHA | RAGHUNATH BISWAL VS | BHAWANIPATNA TOWN /335 /2021 () |

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|-----------|--------------------|---|---------------------------------|--|
| 12 | BLAPL/0011215/2022 | SANSAI SANTA VS STATE OF ODISHA | RAMDAS ACHARY VS | EOW,BHUBANESWAR /19 /2022 () // |
| 13 | BLAPL/0011216/2022 | SUSHANTA NAIK VS STATE OF ODISHA | DIGAMBAR SETHI VS | PANDAPADA /103 /2021 () // |
| 14 | BLAPL/0011217/2022 | ABHIMANYU NAIK VS STATE OF ODISHA | SAROJ KUMAR DASH VS | DHENKANAL SADAR /186 /2022 () // |
| 15 | BLAPL/0011218/2022 | SATYANANDA SAHOO VS STATE OF ODISHA | JEET SWARUP SAMAL VS | MANGALPUR /326 /2022 () // |
| 16 | BLAPL/0011219/2022 | ROHIDAS LIMA VS STATE OF ODISHA | RAKESH BEHERA VS | GUDARI /72 /2022 () // |
| 17 | BLAPL/0011220/2022 | SOMESH PRADHAN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | / /0 () // |
| 18 | BLAPL/0011221/2022 | SACHIN DEY VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | / /0 () // |
| 19 | BLAPL/0011222/2022 | SK.SAHAJAHAN @ SAHAZAN @ SAZA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | SPL.TASK FORCE /38 /2021 () // |
| 20 | BLAPL/0011223/2022 | ADHIRA BEHERA VS STATE OF ODISHA | DEBASNAN DAS VS | TIRTOL /420 /2021 () // |
| 21 | BLAPL/0011224/2022 | MANORANJAN DASH @ MANORANJAN DAS VS STATE OF ODISHA | SUDEEP KUMAR SARANGI VS | LAXMISAGAR P.S. /62 /2022 () // |
| 22 | BLAPL/0011225/2022 | KALI PRASAD ROULA @ KALIA VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | CAPITAL P.S. /286 /2022 () // |
| 23 | BLAPL/0011226/2022 | MIRJA HANSDAH | SANJAY KUMAR PARIDA | GORUMOHISANI /28 /2021 |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| | | VS | VS | () |
| 24 | BLAPL/0011227/2022 | STATE OF ODISHA SUBASH BISWAL | SOHARDDA SUMAN | // PURI SADAR /197 /2021 |
| | | VS | VS | () |
| 25 | BLAPL/0011228/2022 | STATE OF ODISHA SRIKANTA NAYAK | BALARAM NAYAK | // RASOL /80 /2022 |
| | | VS | VS | () |
| 26 | BLAPL/0011229/2022 | STATE OF ODISHA MITHUN TANDI | SURYAKANTA DWIBEDI | // KANTAMAL /158 /2022 |
| | | VS | VS | () |
| 27 | BLAPL/0011230/2022 | STATE OF ODISHA KANHU MAHARANA | SIDDHARTH GOUTAM DAS | // BADABAZAR /241 /2022 |
| | | VS | VS | () |
| 28 | BLAPL/0011231/2022 | STATE OF ODISHA KEDAR MAJHI | BASUDEV MISHRA | // CHANDAPUR /37 /2020 |
| | | VS | VS | () |
| 29 | BLAPL/0011232/2022 | STATE OF ODISHA ABDUL HAJI @ MD. HAJI @ A. HAJI | BIJAYA KUMAR RAGADA | // CHANDRAPUR /25 /2021 |
| | | VS | VS | () |
| 30 | BLAPL/0011233/2022 | STATE OF ODISHA BABLU BARIK | TIRTH KUMAR SAHU | // PATNAGARH /99 /2022 |
| | | VS | VS | () |
| 31 | BLAPL/0011234/2022 | STATE OF ODISHA SIBU @ PRASANJIT MANDAL | SUSANTA KUMAR BARAL | // MARKAT NAGAR /76 /2022 |
| | | VS | VS | () |
| 32 | BLAPL/0011235/2022 | STATE OF ODISHA SANJAY @ BANGURU GOCHHAYAT | ANURAG PATI | // KHAMAR /58 /2021 |
| | | VS | VS | () |
| 33 | BLAPL/0011236/2022 | STATE OF ODISHA MANARANJAN ROUT | BALARAM NAYAK | // BALLIGUDA /72 /2021 |
| | | VS | VS | () |
| 34 | BLAPL/0011237/2022 | STATE OF ODISHA RADHESHYAM @ SATYANARAYAN SINGH YADAV | SASMITA MOHAPATRA | // RENGALI /35 /2022 |
| | | VS | VS | () |

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| 35 | BLAPL/0011238/2022 | STATE OF ODISHA RATNAKAR DAS VS | UDIT RANJAN JENA VS | // Dhamara Police Station /50 /2022 () |
| 36 | BLAPL/0011239/2022 | STATE OF ODISHA CHAKRADHAR @ CHAKRADHAR SATPATHY VS | BYOMOKESH SAHOO VS | // DHANUPALI /130 /2021 () |
| 37 | BLAPL/0011240/2022 | STATE OF ODISHA MICHAH KULESIKA VS | TUKUNA KUMAR MISHRA VS | // CHANDILI /59 /2022 () |
| 38 | BLAPL/0011241/2022 | STATE OF ODISHA DILLIP KUMAR KHEMUNDU VS | TUKUNA KUMAR MISHRA VS | // NANDAPUR /101 /2022 () |
| 39 | BLAPL/0011242/2022 | STATE OF ODISHA ABHISHEK MALLIA @ TUPU VS | AKASH BHUYAN VS | // AIR FIELD P.S. /1 /2022 () |
| 40 | BLAPL/0011243/2022 | STATE OF ODISHA SRIDHAR ROUT @ SIDDHARTH SWAIN ROUT @ SIBAMOHAPATRA VS | SANMITA SARTHAK VS | // BADAMBADI /337 /2021 () |
| 41 | BLAPL/0011244/2022 | STATE OF ODISHA SIBA MOHAPATRA VS | SUSHANTA KUMAR SAMANTARAY VS | // INFOVALLY UPD BHUBANESWAR /25 /2022 () |
| 42 | BLAPL/0011245/2022 | STATE OF ODISHA BIKASH NAYAK VS | TIRTH KUMAR SAHU VS | // BELLAGUNTHA /268 /2022 () |
| 43 | BLAPL/0011246/2022 | STATE OF ODISHA YASOBANTA BEHERA VS | SATYA RANJAN MULIA VS | // GOCHHAPADA /128 /2022 () |
| 44 | BLAPL/0011247/2022 | STATE OF ODISHA JAYDEV ORAM VS | RABINDRANATH PRUSTY VS | // BADMAL /224 /2022 () |
| 45 | BLAPL/0011248/2022 | STATE OF ODISHA JAINDRA DIGAL VS STATE OF ODISHA | AMULYA RATNA PANDA VS | // GOCHHAPADA /46 /2021 () // |

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| 46 | BLAPL/0011249/2022 | BIJAY ORAM VS STATE OF ODISHA | S.S.RAY (2) VS | HATIBARI /17 /2020 () // |
| 47 | BLAPL/0011250/2022 | KANAKA KHILAR VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | DEOGARH /355 /2022 () // |
| 48 | BLAPL/0011251/2022 | BIBHISAN GAHIR VS STATE OF ODISHA | RAGHUNATH BISWAL VS | TENTULIKHUNTI /158 /2022 () // |
| 49 | BLAPL/0011252/2022 | BABU @ PRATAP DAS VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | BYREE /49 /2021 () // |
| 50 | BLAPL/0011253/2022 | RABINDRA KU. DEY VS STATE OF ODISHA | BIPLAB KUMAR DASH VS | RASGOBINDPUR /222 /2020 () // |
| 51 | BLAPL/0011254/2022 | SASIKANTA PATRA VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | KALINGA NAGAR /139 /2022 () // |
| 52 | BLAPL/0011255/2022 | MALAYA KUMBHAR VS STATE OF ODISHA | RAJJEET ROY VS | AINTHAPALI /537 /2022 () // |
| 53 | BLAPL/0011256/2022 | PADIA @ PATITA PABAN SINGH VS STATE OF ODISHA | DEBA KUMAR RATH VS | CHANDAPUR /130 /2022 () // |
| 54 | BLAPL/0011257/2022 | SANJAY KUMAR VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | PADMAPUR /90 /2022 () // |
| 55 | BLAPL/0011258/2022 | DIPU @ RANJAN KUMAR MANSINGH VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | BOLAGARH P.S. /132 /2022 () // |
| 56 | BLAPL/0011259/2022 | PRASANTA MAHANANDA VS STATE OF ODISHA | RAKESH KUMAR DAS VS | / /0 () // |
| 57 | BLAPL/0011260/2022 | BIJAY KUMAR SAMANTARAY | JYOTIRMAYA SAHOO | KHURDA SADAR /41 /2022 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 58 | BLAPL/0011261/2022 | SASANKA SEKHAR MISHRA | BISWAJIT RANJAN TRIPATHY | MANAMUNDA /126 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 59 | BLAPL/0011262/2022 | JAGAN GOUDA | AKASH BHUYAN | ODAGAON /142 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 60 | BLAPL/0011263/2022 | ALOK KUMAR MISHRA | BIDYALOK MOHAPATRA | PURIGHAT /222 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 61 | BLAPL/0011264/2022 | RAKESH NAYAK @ RAKESH NAIK | ACHYUTANANDA PATTNAIK | BAGHAMARI /43 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 62 | BLAPL/0011265/2022 | SAMBHUNATH KANHARA | SUCHIT KUMAR NAYAK | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 63 | BLAPL/0011266/2022 | ALOK BHOL @ TUNGURU BHOL | DEEPAK RANJAN PARIDA | BHARATPUR PS /316 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 64 | BLAPL/0011267/2022 | SUBRAT KUMAR NAIK @ TIKINA | S.D.ROUTRAY | KHANDAPARA /153 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 65 | CMAPL/0000613/2022 | NIROJ KUMAR SAI | ADV. | // |
| | | VS | VS | () |
| | | NABIN CHANDAN | | // |
| 66 | CMAPL/0000614/2022 | SAROJ KUMAR ROUT | ADV | // |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 67 | CMAPL/0000615/2022 | JEMAMANI PATRA | ADV | // |
| | | VS | VS | () |
| | | ADDL.DIST.MAGISTRATE, MAYURBHANJ | | // |
| 68 | CMAPL/0000616/2022 | ASHUTOSH DAS | ADV. | // |
| | | VS | VS | () |

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| 69 | CMAPL/0000617/2022 | STATE OF ODISHA BISWAJIT NAYAK VS | ADV VS | // // 0 |
| 70 | CMAPL/0000618/2022 | GOVT. OF ORISSA GOVIND JANI VS | ADV VS | // // 0 |
| 71 | CMAPL/0000619/2022 | A.D.M., KORAPUT SAROJINI NAYAK VS | ADV VS | // // 0 |
| 72 | CMAPL/0000620/2022 | CONSOLIDATION COMMNR., ODISHA TANKADHAR ROUT VS | ADV VS | // // 0 |
| 73 | CMP/0001127/2022 | STATE OF ODISHA SANTOSH KUMAR PATTANAİK VS | MANAS RANJAN PANDA VS | // // 0 |
| 74 | CMP/0001128/2022 | SAROJ KUMAR PATTNAİK PANKAJINI PADHI VS | JAJATI KESHARI KHUNTIA VS | // // 0 |
| 75 | CMP/0001129/2022 | MAMATA DAS LAKSHMIDHAR MISHRA VS | AUROVINDA MOHANTY VS | // // 0 |
| 76 | CMP/0001130/2022 | SUSHANTA KUMAR PANIGRAHI BIJAYA KUMAR PRADHAN @ BIJAY KUMAR PRADHAN VS | IRASANNA KUMAR RATH VS | // // 0 |
| 77 | CMP/0001131/2022 | SURENDRA RANASINGH NANDA KISHORE BINDHANI VS | PRAKASH RANJAN BARIK VS | // // 0 |
| 78 | CMP/0001132/2022 | POONAM REKHA PATRI RUPESH KUMAR VS | TUKUNA KUMAR MISHRA VS | // // 0 |
| 79 | CMP/0001133/2022 | V.SRINIVAS RAO GOUR SURYA SRIKRISHNA VS | NITYANANDA BEHURIA VS | // // 0 |
| | | GOUR NARASINGHA RAO | | // |

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|----|--------------------|---|-----------------------------|--------------------------|
| 80 | CMP/0001134/2022 | SUBASH CHANDRA BEHERA VS ULLA SAMAL | PRAFULLA KUMAR LENKA VS | // 0 // |
| 81 | CMP/0001135/2022 | NILAMBAR PATRA VS SK.MOHAMMED ABDUL @ SK.AINUL | PRAFULLA CHANDRA DAS VS | // 0 // |
| 82 | CONTC/0006860/2022 | PRANAB KUMAR HOTA VS DR. MONA SHARMA, I.A.S. | PRASANTA KUMAR MISHRA VS | // 0 // |
| 83 | CONTC/0006861/2022 | SANDHYA RANI HANSDAH VS BIJAY KUMAR MOHANTY, SUPDT. OF POST OFFICES, MAYURBHANJ DIVISION, BARIPADA | ADV VS | // 0 // |
| 84 | CONTC/0006862/2022 | MAHESWAR PANIGRAHY VS SRIKANTA TARAI, DIRECTOR (ST) CUM ADDL. SECY TO GOVT, ST AND SC DEVLOPMENT DEPT | ADV VS | // 0 // |
| 85 | CONTC/0006863/2022 | PRANATI PANDA VS BABITA RANI DALBEHERA, A.D.M., BOUDH | adv. VS | // 0 // |
| 86 | CONTC/0006864/2022 | PRAFULLA KUMAR MALLIK VS SANJEEB CHOPRA, I.A.S. | ADV VS | // 0 // |
| 87 | CONTC/0006865/2022 | PREMANJALI BEHURA VS PROF. DR.NIRMAL CHANDRA MOHAPATRA,DIRECTOR, REGIONAL SPINAL INJURY CENTRE | ADV VS | // 0 // |
| 88 | CONTC/0006866/2022 | PRABHAKARA PANDA VS NIVEDITA MISHRA, I.A.S. | ADV. VS | // 0 // |
| 89 | CONTC/0006867/2022 | KARTICK CHANDRA KAR VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 90 | CONTC/0006868/2022 | MRUTYUNJAY PANDA VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 91 | CONTC/0006869/2022 | BINOD BIHARI PATRA | ADV. | // |

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|-----------|--------------------|-------------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | ASWATHY S., I.A.S. | | // |
| 92 | CONTC/0006870/2022 | BANAMALI GIRI | ADV | // |
| | | VS | VS | 0 |
| | | ASWATHY S., I.A.S. | | // |
| 93 | CONTC/0006871/2022 | PARAMESWAR SAHOO | ADV. | // |
| | | VS | VS | 0 |
| | | ASWATHY S., I.A.S. | | // |
| 94 | CONTC/0006872/2022 | RAGHUPATI ROURAY | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| | | SHALINI PANDIT, I.A.S. | | // |
| 95 | CONTC/0006873/2022 | MANORANJAN NAIK | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| | | SHALINI PANDIT, IAS | | // |
| 96 | CONTC/0006874/2022 | PRAFULLA KUMAR BISWAL | ADV. | // |
| | | VS | VS | 0 |
| | | MANAS RANJAN TRIPATHY, O.A.S. | | // |
| 97 | CONTC/0006875/2022 | HEMANTA KUMAR BEHERA | ADV. | // |
| | | VS | VS | 0 |
| | | G. MATHIVATHANAN, IAS | | // |
| 98 | CONTC/0006876/2022 | DR PURNA CHANDRA PRADHAN | ADV | // |
| | | VS | VS | 0 |
| | | VIJAY AMRUTA KULANGE, I.A.S. | | // |
| 99 | CONTC/0006877/2022 | UTTAM KUMAR MOHANTY | RASHMIKANTA ACHARYA | // |
| | | VS | VS | 0 |
| | | RABINDRA NATH SAHU, IAS | | // |
| 100 | CONTC/0006878/2022 | SUSANTA KUMAR SAHOO | RASHMI KANTA ACHARYA | // |
| | | VS | VS | 0 |
| | | RABINDRA NATH SAHU, IAS | | // |
| 101 | CONTC/0006879/2022 | NIROJ KUMAR PATTANAIK | RASHMI KANTA ACHARYA | // |
| | | VS | VS | 0 |
| | | RABINDRA NATH SAHU, IAS | | // |
| 102 | CONTC/0006880/2022 | DR. NIBEDITA BEHERA | ADV. | // |
| | | VS | VS | 0 |

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| 103 | CONTC/0006881/2022 | DR. DULALSEN JAGATDEO SARAT CHANDRA SAHOO VS | ADV. VS | // // 0 |
| 104 | CONTC/0006882/2022 | SECY.,REVENUE AND DISASTER MANAGEMENT DEPT. BHAGYADHAR PRADHAN VS | PAMI RATH VS | // // 0 |
| 105 | CONTC/0006883/2022 | SUDAM CHARAN JENA, SECY., BAHADAJHOLA REGULATED MARKET COMMITTEE, NAYAGARH ASHOK KUMAR BISHOI VS | PAMI RATH VS | // // 0 |
| 106 | CONTC/0006884/2022 | SUDAM CHARAN JENA,SECY., BAHADAJHOLA REGULATED MARKET COMMITTEE, NAYAGARH BASANTA KUMAR BAITHARU VS | ADV. VS | // // 0 |
| 107 | CONTC/0006885/2022 | DEBASISH PATRA DURGA CHARAN PRADHAN VS | ADV VS | // // 0 |
| 108 | CONTC/0006886/2022 | ASWATHY S., I.A.S. PRAVAT KUMAR SAHOO VS | ADV VS | // // 0 |
| 109 | CONTC/0006887/2022 | ASWATHY S., I.A.S. SABITA PATTANAİK VS | ADV. VS | // // 0 |
| 110 | CONTC/0006888/2022 | ASWATHY S., I.A.S. NIRANJAN PRADHAN VS | ADV. VS | // // 0 |
| 111 | CONTC/0006889/2022 | ANU GARG, I.A.S. TAPAN KUMAR RAY VS | ADV. VS | // // 0 |
| 112 | CONTC/0006890/2022 | STATE OF ODISHA SUNIL KUMAR CHADHA VS | ADV. VS | // // 0 |
| 113 | CONTC/0006891/2022 | SUNIL PRADHAN, B.M., ODISHA STATE CO-OP. BANK LTD. NIHARBALA LENKA VS | ADV VS | // // 0 |
| | | S.SRIMATH , I.A.S. | | // |

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| 114 | CONTC/0006892/2022 | SUKANTA CHARAN DAS VS | SHUBHENDU KUMAR PARIDA VS | // () |
| 115 | CONTC/0006893/2022 | BHAKTA KABI DAS, MANAGING DIRECTOR , JAYADEVA BISOYI | ODISHA RURAL HOUSINGH AND DEVELOPMENTCO. L.T.D. HEMANTA KUMAR ROUT | // () |
| 116 | CONTC/0006894/2022 | G.MATHI VATHANAN, I.A.S KELU CHARAN RANASINGH VS | ADV VS | // () |
| 117 | CRLA/0001015/2022 | SATYABRATA SAHU, I.A.S. SARBESWAR MISHRA @ GOLEKHA VS | MANOJ KUMAR MALLICK VS | // PATTAMUNDAI /41 /2017 () |
| 118 | CRLA/0001016/2022 | STATE OF ODISHA BANKIM MANDAL VS | BHARAT BHUSAN ROUTRAY VS | // MARINE PS AT JAMBO /121 /2019 () |
| 119 | CRLA/0001017/2022 | STATE OF ODISHA JALENDRA BEHERA VS | PANCHANAN PANIGRAHI VS | // KISHORENGAR /113 /2021 () |
| 120 | CRLMA/0000309/2022 | STATE OF ODISHA SUBHASHMITA DEY@BEHERA VS | DEBENDRA KUMAR DHAR VS | // SINGLA /176 /2021 () |
| 121 | CRLMA/0000310/2022 | STATE OF ODISHA KALPANA HOTA VS | ADV VS | // //0 () |
| 122 | CRLMC/0003427/2022 | STATE OF ODISHA ARUN KUMAR DHIR VS | SAROJ KUMAR DASH VS | // GONDIA /176 /2021 () |
| 123 | CRLMC/0003428/2022 | STATE OF ODISHA TIKESWAR PRADHAN VS | BIBHU PRASAD CHHUALSINGH VS | // GONDIA /176 /2021 () |
| 124 | CRLMC/0003429/2022 | STATE OF ODISHA SANJIB SHARMA@SANJIB KUMAR SHARMA VS | B.SAHOO VS | // KUCHINDA /188 /2020 () |
| 125 | CRLMC/0003430/2022 | STATE OF ODISHA JOSHABANTA@JASWANT DOGRA | MANMAYA KUMAR DASH | // RAIRANGPUR TOWN /23 /2019 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 126 | CRLMC/0003431/2022 | RAMA KRUSHNA MOHANTY | PRAFULLA KUMAR RATH | KODALA /210 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 127 | CRLMC/0003432/2022 | CHITTARANJAN MOHANTY | GYANENDRA CHANDRA SWAIN | BADAMBADI /115 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 128 | CRLMC/0003433/2022 | MIHIR KUMAR SAHU | CHANDRA SEKHAR PANDA | KORAPUT VIGILANCE /29 /2012 |
| | | VS | VS | () |
| | | STATE OF ODISHA(VIG.) | | // |
| 129 | CRLMC/0003434/2022 | ANUSHA DHULI@NAGABANSA ANUSHA | PRASANNA KUMAR MISHRA | GUNUPUR /23 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 130 | CRLMC/0003435/2022 | DR.PRAMOD KUMAR BARIK | SUSHANTA KUMAR JOSHI | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 131 | CRLMC/0003436/2022 | DEBASISH MOHANTY | SANGRAM KUMAR DAS | PATTAMUNDAI /257 /2014 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 132 | CRLMC/0003437/2022 | BASANTA MAJHI@BASANTA MUTHAMAJHI | SURYAKANTA DWIBEDI | TUMUDIBANDHA /80 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 133 | CRLMC/0003438/2022 | BIJAYA KUMAR PRADHAN@BIJAY KUMAR PRADHAN | PRASANNA KUMAR RATH | BRAHMAGIRI /189 /2022 |
| | | VS | VS | () |
| | | SURENDRA RANASINGH | | // |
| 134 | CRLMC/0003439/2022 | BHABAGRAHI BAG | ABINASH ROUTH | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 135 | CRLMC/0003440/2022 | BAIJAYANTIMALA SAHU | RAGHUNATH BISWAL | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 136 | CRLMC/0003441/2022 | SARAT CHANDRA NAYAK | SUSANTA KUMAR TRIPATHY | KAKATAPUR /82 /2021 |
| | | VS | VS | () |

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|-----|--------------------|---|------------------------------|---|
| 137 | CRLMC/0003442/2022 | STATE OF ODISHA LIPUNA@PRADEEP PRADHAN VS | BASANTA KUMAR NAYAK VS | // MAHILA P.S.(BBSR) /85 /2015 () |
| 138 | CRLMC/0003443/2022 | STATE OF ODISHA M/S. DEBIPRATIMA HOME AND CONSTRUCTION, SURNHERS VS | PRITHVISH MISHRA VS | // NAYAPALLI P.S. /379 /2022 () |
| 139 | CRLMC/0003444/2022 | BIJAY KUMAR MAHARATHI SHIBA NAIK VS | BHARAT BHUSAN ROUSTRAY VS | // / /0 () |
| 140 | CRLMC/0003445/2022 | STATE OF ODISHA CHITTARANJAN JENA VS | ASHOK KUMAR SARANGI VS | // JAJPUR SADAR /3 /2015 () |
| 141 | CRLMC/0003446/2022 | STATE OF ODISHA LAL CHAND SHARMA VS | RAMESH AGARWAL VS | // MAHILA P.S.(BBSR) /52 /2022 () |
| 142 | CRLMC/0003447/2022 | STATE OF ODISHA SUNIL SWAIN VS | BASANTA KUMAR DAS VS | // KHALLIKOTE /119 /2019 () |
| 143 | CRLMC/0003448/2022 | STATE OF ODISHA DEBABRATA BEHERA VS | AKSHAYA KUMAR SAHOO VS | // KHAJURIPADA /55 /2020 () |
| 144 | CRLMC/0003449/2022 | STATE OF ODISHA LINGARAJ PRADHAN VS | SURYA NARAYAN MISHRA VS | // SATYABADI /58 /2022 () |
| 145 | CRLMC/0003450/2022 | STATE OF ODISHA BIJAY KUMAR PRADHAN VS | CHITTARANJAN SWAIN VS | // BARKOTE /304 /2017 () |
| 146 | CRLMC/0003451/2022 | STATE OF ODISHA BABUL PRADHAN VS | SURYA NARAYAN MISHRA VS | // NIMAPADA /285 /2022 () |
| 147 | CRLMC/0003452/2022 | STATE OF ODISHA TAPAN KUMAR RAY VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | // DELANGA /245 /2022 () // |

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| 148 | CRLMC/0003453/2022 | MD.JUHI VS STATE OF ODISHA | RAMESH CH. BEHERA VS | PALLAHARA /21 /2022 () // |
| 149 | CRLMC/0003454/2022 | RAMESH CHANDRA BISWAL VS STATE OF ODISHA | PRIYA RANJAN MISHRA VS | BIKRAMPUR FCI /114 /2021 () // |
| 150 | CRLMC/0003455/2022 | NARENDRA KUMAR SAHU VS STATE OF ODISHA | MANAS KUMAR CHAND VS | BERHAMPUR SADAR /388 /2022 () // |
| 151 | CRLMC/0003456/2022 | MANU@MANORANJAN NAYAK@NAIK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | SURADA /16 /2013 () // |
| 152 | CRLMC/0003457/2022 | MANU@MANORANJAN NAYAK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | BHANJANAGAR /21 /2013 () // |
| 153 | CRLMC/0003458/2022 | NARENDRA KUMAR SAHU VS STATE OF ODISHA | MANAS KUMAR CHAND VS | BERHAMPUR SADAR /389 /2022 () // |
| 154 | CRLMC/0003459/2022 | AJIT KUMAR SAHU VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | / /0 () // |
| 155 | CRLMP/0002326/2022 | BAIKUNTHA TAD VS STATE OF ODISHA | JYOTI PATNAIK VS | / /0 () // |
| 156 | CRLMP/0002327/2022 | SATYABHAMA SAMAL VS STATE OF ODISHA | TUSHAR KANTA NAYAK VS | / /0 () // |
| 157 | CRLMP/0002328/2022 | KAILASH CHANDRA NAYAK VS STATE OF ODISHA | RANJAN KUMAR BEHERA VS | / /0 () // |
| 158 | CRLMP/0002329/2022 | RASMITA SAHOO VS STATE OF ODISHA | PRASANTA KUMAR DAS VS | / /0 () // |
| 159 | CRLMP/0002330/2022 | ANURADHA DAS | MANORANJAN PADHI | / /0 |

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|-----|---------------------|--|--------------------------|-----------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 160 | CRLMP/0002331/2022 | JHULANA BEHERA @ JHANSI BEHERA | ARJUNA CHARANA BEHERA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 161 | CRLREV/0000533/2022 | JITENDRA SETHI @ JITU | JYOTIRMAYA SAHOO | KABISURYANAGAR (P.PUR) /334 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 162 | CRLREV/0000534/2022 | JAYASH DAS | BIJAY KUMAR MOHANTY | AUL /1178 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 163 | CRLREV/0000535/2022 | GILL AND VIRK FINANCE COMPANY LTD., CHANDIGARH | SWARUP KUMAR PATNAIK | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 164 | CRLREV/0000536/2022 | URMILABALA ROUT | RASMI RANJAN DAS | / /0 |
| | | VS | VS | () |
| | | RABINDRA KUMAR SINGH | | // |
| 165 | CRLREV/0000537/2022 | DURYODHAN PATRA | SWARUP KUMAR PATNAIK | / /0 |
| | | VS | VS | () |
| | | PARBATI PATRA | | // |
| 166 | CRLREV/0000538/2022 | SK. AZIM | GAGAN BIHARI SINGH | PHIRINGIA /55 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 167 | CRLREV/0000539/2022 | CHANDAN PATTNAYAK | BIBHU PRASAD MOHANTY | CHAULIAGANJA /258 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 168 | CRP/0000027/2022 | STHITIPRANGYA SATAPATHY | KISHORE KUMAR MISHRA | / / |
| | | VS | VS | () |
| | | BASUDEV MOHAPATRA | | // |
| 169 | FAO/0000441/2022 | MANAGER, M/S. NATIONAL INSURANCE CO.LTD. | SUBRAT SATPATHY | / / |
| | | VS | VS | () |
| | | SUDAM CHARAN JENA | | // |
| 170 | MACA/0000616/2022 | PABITRA KUMAR POLAI@PALEI | BIRANCHI NARAYAN RATH | / / |
| | | VS | VS | () |

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|-----|--------------------|---|--------------------------------|--------------------------|
| 171 | MACA/0000617/2022 | R. ALLEYA REDDY KAPIL PADHAN VS | JAGABANDHU SAHU VS | // // 0 |
| 172 | MACA/0000618/2022 | SECRETARY , SAMBALPURI BASTRALAYA, H.L.C.S., LTD. DIVL.MANAGER,NATIONAL INSURANCE CO. LTD. VS | BIBEKANANDA UDGATA VS | // // 0 |
| 173 | MATA/0000234/2022 | ANITA SAHOO NALLA NEELAVENI CHOUDHURY VS | TAPASWINI SINHA VS | // // 0 |
| 174 | MATA/0000235/2022 | NALLA SRIPATI CHOUDHURY SUPRITI SATPATHY VS | ANUPAM DASH VS | // // 0 |
| 175 | RPFAM/0000300/2022 | SANJAY KUMAR SARANGI GANESWAR MURMU VS | DHARMENDRA SETHY VS | // // 0 |
| 176 | RPFAM/0000301/2022 | SEEMA BASKEY SASMITA MOHANTY VS | AJIT KUMAR PANDA VS | // // 0 |
| 177 | RPFAM/0000302/2022 | AUROBINDO MOHANTY HEMANG PRASAD RAUL VS | PANCHANAN PANIGRAHI VS | // // 0 |
| 178 | RPFAM/0000303/2022 | BEIBEDITA HALDAR PRIYABRATA MOHANTY VS | SUSANTA SEKHAR MOHAPATRA VS | // // 0 |
| 179 | RSA/0000304/2022 | JATARUPA PATTANAİK ASIT KUMAR MANDAL VS | GOPAL KRUSHNA MOHANTY VS | // // 0 |
| 180 | RSA/0000305/2022 | NARENDRA KUMAR SWAIN BAIDYANATH DASH VS | B.N.BHUYAN VS | // // 0 |
| 181 | RSA/0000306/2022 | GANGA @ PRADYUMNA PUROHIT SHABANA PARBIN VS | DILLIP KUMAR PRADHAN VS | // // 0 |
| | | IRFANUL HAQUE | | // |

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|-----|---------------------|---|------------------------------------|--------------------------|
| 182 | RVWPET/0000311/2022 | STATE OF ODISHA VS RAMA SUNDARI PANDA | MANOJ KUMAR KHUNTIA, A.G.A. VS | // 0 // |
| 183 | RVWPET/0000312/2022 | STATE OF ODISHA VS RAJESH KUMAR SABAR | DHANANJAYA MUND, A.G.A. VS | // 0 // |
| 184 | RVWPET/0000313/2022 | STATE OF ODISHA VS NIRAKAR NAIK | DHANANJAYA MUND, A.G.A. VS | // 0 // |
| 185 | RVWPET/0000314/2022 | GAYADHAR GIRI VS UNION OF INDIA | ADV VS | // 0 // |
| 186 | RVWPET/0000315/2022 | DR.CHOUBARGA NAIK VS STATE OF ODISHA | ADV VS | // 0 // |
| 187 | TRP(C)/0000438/2022 | MURALIDHAR SAHU VS | RITA SINGH VS | // 0 // |
| 188 | TRPCRL/0000100/2022 | DIBYAJYOTI MAHANTA VS MONALISA MAHANTA | R.R.DAS VS | //0 0 // |
| 189 | WA/0001488/2022 | SMITA MOHANTY VS STATE OF ODISHA | GOPINATH MISHRA VS | // 0 // |
| 190 | WA/0001489/2022 | STATE OF ODISHA VS PRASANTA KUMAR MUDULI | MANOJA KUMAR KHUNTIA, A.G.A. VS | // 0 // |
| 191 | WA/0001490/2022 | SATYA MAHIMA DHARMA BIJE MAHIMA GADI, JORANDKUMAR TRIPATHY VS STATE OF ODISHA | VS | // 0 // |
| 192 | WA/0001491/2022 | SUBASH CHANDRA DAS VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 193 | WA/0001492/2022 | BOARD OF SECONDARY EDUCATION,ODISHA | S.S.RAO | // |

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|-----|--------------------|------------------------------|--------------------------------------|--------------------------|
| | | VS | VS | 0 |
| | | ASIS BISWAS | | // |
| 194 | WA/0001493/2022 | BOARD OF SECONDARY EDUCATION | S.S.RAO | // |
| | | VS | VS | 0 |
| | | K.KRISHNA RAO | | // |
| 195 | WA/0001494/2022 | STATE OF ODISHA | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) | // |
| | | VS | VS | 0 |
| | | DIPAK KUMAR SETHI | | // |
| 196 | WA/0001495/2022 | BOARD OF SECONDARY EDUCATION | S.S.RAO | // |
| | | VS | VS | 0 |
| | | K.SITARAMA MURTY | | // |
| 197 | WA/0001496/2022 | B.S.E, ODISHA | B.K.MOHANTY | // |
| | | VS | VS | 0 |
| | | DAITARI SAHOO | | // |
| 198 | WA/0001497/2022 | BOARD OF SECONDARY EDUCATION | S.S.RAO | // |
| | | VS | VS | 0 |
| | | KALLIPALLI SUBHADRA | | // |
| 199 | WA/0001498/2022 | BOARD OF SECONDARY EDUCATION | S.S.RAO | // |
| | | VS | VS | 0 |
| | | SAMALA PANDU RANGA RAO | | // |
| 200 | WP(C)/0030340/2022 | LAXMIDHAR ROUT | RABI NARAYAN BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 201 | WP(C)/0030341/2022 | UDAY GUIA | RABI NARAYAN BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 202 | WP(C)/0030342/2022 | PRAKASH CHANDRA MOHAPATRA | RABI NARAYAN BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 203 | WP(C)/0030343/2022 | DINESH KUMAR PATTANAIK | RABI NARAYAN BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 204 | WP(C)/0030344/2022 | SARAT CHANDRA SETHI | RABI NARAYAN BEHERA | // |
| | | VS | VS | 0 |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 205 | WP(C)/0030345/2022 | STATE OF ODISHA SOUMYA RANJAN ROUSTRAY VS | RABI NARAYAN BEHERA VS | // // () |
| 206 | WP(C)/0030346/2022 | STATE OF ODISHA CHITTARANJAN MOHANTY VS | RABI NARAYAN BEHERA VS | // // () |
| 207 | WP(C)/0030347/2022 | STATE OF ODISHA SUBRAT KUMAR MOHANTY VS | RABI NARAYAN BEHERA VS | // // () |
| 208 | WP(C)/0030348/2022 | STATE OF ODISHA CHINMAYEE MISHRA VS | RABI NARAYAN BEHERA VS | // // () |
| 209 | WP(C)/0030349/2022 | STATE OF ODISHA ELLIPS VS | RABI NARAYAN BEHERA VS | // // () |
| 210 | WP(C)/0030350/2022 | STATE OF ODISHA PRAN KRISHNO PANIGRAHI VS | PRASANTA KUMAR MISHRA VS | // // () |
| 211 | WP(C)/0030351/2022 | STATE OF ODISHA RAKESH KUMAR KANODIA VS | SITANSU MOHAN SINGH VS | // // () |
| 212 | WP(C)/0030352/2022 | STATE OF ODISHA RAJESH KUMAR KANODIA VS | SITANSU MOHAN SINGH VS | // // () |
| 213 | WP(C)/0030353/2022 | STATE OF ODISHA RAKESH KUMAR KANODIA VS | SITANSU MOHAN SINGH VS | // // () |
| 214 | WP(C)/0030354/2022 | STATE OF ODISHA ASHOK KUMAR SWAIN VS | SITANSU MOHAN SINGH VS | // // () |
| 215 | WP(C)/0030355/2022 | STATE OF ODISHA RAKESH KUMAR KANODIA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // // () // |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 216 | WP(C)/0030356/2022 | MURALIDHAR BEHERA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 217 | WP(C)/0030357/2022 | RAKESH KUMAR KANODIA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 218 | WP(C)/0030358/2022 | RAKESH KUMAR KANODIA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 219 | WP(C)/0030359/2022 | RAKESH KUMAR KANODIA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 220 | WP(C)/0030360/2022 | RAKESH KUMAR KANODIA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 221 | WP(C)/0030361/2022 | RAKESH KUMAR KANODIA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 222 | WP(C)/0030362/2022 | RAKESH KUMAR KANODIA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 223 | WP(C)/0030363/2022 | AKSHYA KUMAR BOHIDAR VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 224 | WP(C)/0030364/2022 | ARTATRAN MOHAPATRA VS ODISHA STATE SEEDS CORP. LTD.,BBSR | B.SATAPATHY VS | // 0 // |
| 225 | WP(C)/0030365/2022 | ABHAYA KUMAR NAYAK VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // 0 // |
| 226 | WP(C)/0030366/2022 | AMARESH KUMAR SINGH VS STATE OF ORISSA | ARUN KUMAR PATRA VS | // 0 // |
| 227 | WP(C)/0030367/2022 | SURESH PRASAD MOHANTY | RABINARAYAN NAYAK | // |

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|-----|--------------------|--------------------------------------|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 228 | WP(C)/0030368/2022 | SANTOSH KUMAR PANIGRAHI | SUSHANTA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 229 | WP(C)/0030369/2022 | JESMIN PATEL | MANAS PATI | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 230 | WP(C)/0030370/2022 | SATYABAN DANDASENA | TAPAN KUMAR BISWAL | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 231 | WP(C)/0030371/2022 | LUNA PRADHAN | ASHIT KUMAR DASH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 232 | WP(C)/0030372/2022 | M/S SUMITRA ICE FACTORY, KENDRAPARA | ADHIRAJ MOHANTY | // |
| | | VS | VS | 0 |
| | | THE COMMISSIONER, CT AND GST, ODISHA | | // |
| 233 | WP(C)/0030373/2022 | PRATAP KUMAR PANI | PRAMOD KUMAR ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 234 | WP(C)/0030374/2022 | M/S MOHANTY ENTERPRISES, KEONJHAR | ADHIRAJ MOHANTY | // |
| | | VS | VS | 0 |
| | | THE COMMISSIONER, CT AND GST, ODISHA | | // |
| 235 | WP(C)/0030375/2022 | GAJENDRA NATH PRADHAN | MANAS PATI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 236 | WP(C)/0030376/2022 | GAJENDRA NATH PRADHAN | MANAS PATI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 237 | WP(C)/0030377/2022 | RAMESH CHANDRA PATRA | KSHIROD KUMAR PAHIL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 238 | WP(C)/0030378/2022 | RABINDRA JENA | RAJIB RATH | // |
| | | VS | VS | 0 |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 239 | WP(C)/0030379/2022 | STATE OF ODISHA PRAFULLA KUMAR PRADHAN VS | JAJATI KESHARI KHUNTIA VS | // // () |
| 240 | WP(C)/0030380/2022 | STATE OF ODISHA RAMACHANDRA KHEMUDU VS | DURGA PRASAD PANIGRAHI VS | // // () |
| 241 | WP(C)/0030381/2022 | STATE OF ODISHA RASHMI PRAVA PATTANAIK VS | BIBHUDHANANDA MUDULI VS | // // () |
| 242 | WP(C)/0030382/2022 | THE COMMNR., ENDOWMENT, ODISHA, BBSR NIMAIN CHARAN DUTTA VS | MANOJ KUMAR PATI VS | // // () |
| 243 | WP(C)/0030383/2022 | STATE OF ODISHA NALINIKANTA JENA VS | SUBASH CHANDRA PUSPALAKA VS | // // () |
| 244 | WP(C)/0030384/2022 | THE STATE OF ODISHA M/S SAI VAISHNAVI ENTERPRISES, KORAPUT VS | SACHIDANANDA DASH VS | // // () |
| 245 | WP(C)/0030385/2022 | GOVT. OF ODISHA MURALIDHAR CHATOI @ THUKA CHATOI VS | AMIYA KUMAR TARAI VS | // // () |
| 246 | WP(C)/0030386/2022 | THE SECY. TO GOVT.,R AND DM DEPT. M/S SAI VAISHNAVI ENTERPRISES, KORAPUT VS | ALOK KUMAR MOHAPATRA VS | // // () |
| 247 | WP(C)/0030387/2022 | GOVT. OF ODISHA KABIRAJ SAHU VS | SUBASH CHANDRA PUSPALAKA VS | // // () |
| 248 | WP(C)/0030388/2022 | THE STATE OF ODISHA BIJAY KUMAR BEHERA VS | SUSANTA SEKHAR PARIDA VS | // // () |
| 249 | WP(C)/0030389/2022 | STATE OF ODISHA SHANTANU KUMAR MAHARANA VS | BISWAJIT MOHAPATRA VS | // // () |
| | | STATE OF ODISHA | | // |

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|-----|--------------------|---|--------------------------------|--------------------------|
| 250 | WP(C)/0030390/2022 | SARAT KUMAR NAYAK VS STATE OF ODISHA | ARUN KUMAR SAHU VS | // 0 // |
| 251 | WP(C)/0030391/2022 | SATYABHAMA PALAI VS STATE OF ODISHA | BISWAJIT MOHAPATRA VS | // 0 // |
| 252 | WP(C)/0030392/2022 | GOBINDA CHANDRA MOHANTY VS STATE OF ODISHA | ARUN KUMAR SAHU VS | // 0 // |
| 253 | WP(C)/0030393/2022 | MOHAMMAD MUJMIL VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 254 | WP(C)/0030394/2022 | PRASHANTA GOCHHAYAT VS STATE OF ODISHA | SUSANTA KUMAR DASH VS | // 0 // |
| 255 | WP(C)/0030395/2022 | RABI GOCHHAYAT VS STATE OF ODISHA | SUSANTA KUMAR DASH VS | // 0 // |
| 256 | WP(C)/0030396/2022 | SURESH CHANDRA SAHANI VS STATE OF ODISHA | SUSHANT KUMAR JOSHI VS | // 0 // |
| 257 | WP(C)/0030397/2022 | BHIKSHUKA JOSHI VS STATE OF ODISHA | SUSHANT KUMAR JOSHI VS | // 0 // |
| 258 | WP(C)/0030398/2022 | M/S. FAST COMMUNICATION VS STATE OF ORISSA | SUBRAT KUMAR NAYAK (3) VS | // 0 // |
| 259 | WP(C)/0030399/2022 | LADU KISHORE MAHAPATRA VS DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, ORISSA | P.K.MISHRA VS | // 0 // |
| 260 | WP(C)/0030400/2022 | M/S. SAI SHIV CONSTRCUTION PVT. LTD. VS STATE OF ORISSA | JYOTIRMAYA PRASAD BEHERA VS | // 0 // |
| 261 | WP(C)/0030401/2022 | SACHIDANANDA DEHURY | SAROJ RANJAN SUBUDHI | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 262 | WP(C)/0030402/2022 | COLLECTOR AND DM, ANGUL ARUP KUMAR DAS | KAMALAKANTA MOHANTA | // |
| | | VS | VS | 0 |
| 263 | WP(C)/0030403/2022 | STATE OF ODISHA CHITTA RANJAN PANIGRAHI | ASHOK KUMAR ROUT | // |
| | | VS | VS | 0 |
| 264 | WP(C)/0030404/2022 | THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, ODISHA CHITTA RANJAN PANIGRAHI | ASHOK KUMAR ROUT | // |
| | | VS | VS | 0 |
| 265 | WP(C)/0030405/2022 | THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, ODISHA CHITTA RANJAN PANIGRAHI | ASHOK KUMAR ROUT | // |
| | | VS | VS | 0 |
| 266 | WP(C)/0030406/2022 | THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, ODISHA SANITA KUMAR JENA | KURESH PRASAD DASH | // |
| | | VS | VS | 0 |
| 267 | WP(C)/0030407/2022 | STATE OF ORISSA M/S VIKASH RESIDENTIAL SCHOOL, BARGARH | ASHOK KUMAR ROUT | // |
| | | VS | VS | 0 |
| 268 | WP(C)/0030408/2022 | THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, ODISHA SOMANATH SABAT | KURESH PRASAD DASH | // |
| | | VS | VS | 0 |
| 269 | WP(C)/0030409/2022 | STATE OF ORISSA PABITRA KUMAR ROUTRAY | ASHOK KUMAR ROUT | // |
| | | VS | VS | 0 |
| 270 | WP(C)/0030410/2022 | R.T.O.,SAMBALPUR PRAKASH GOCHHI | ASHOK KUMAR ROUT | // |
| | | VS | VS | 0 |
| 271 | WP(C)/0030411/2022 | R.T.O.,CUTTACK BAISHNAB CHARAN DAS | BAISHNAB CHARAN DAS | // |
| | | VS | VS | 0 |
| 272 | WP(C)/0030412/2022 | BRANCH MANAGER, SAHARA INDIA JANAKI MISHRA | NIRMAL CHANDRA MOHANTY | // |
| | | VS | VS | 0 |

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FILING REPORT AS ON :11/11/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|-------------------------------|--------------------------|
| 273 | WP(C)/0030413/2022 | GANDHARBA ACHARYA GEETANJALI PATRA VS STATE OF ODISHA | SANJIB MOHANTY VS | // // 0 // |
| 274 | WP(C)/0030414/2022 | PRAFULLA KUMAR MOHANTY, CUTTACK VS STATE OF ODISHA | SIDHANT DWIBEDI VS | // 0 // |
| 275 | WP(C)/0030415/2022 | RAMAKANTA DAS VS REGIONAL TRANSPORT AUTHORITY CUM TAXING AUTHORITY, CHANDIKHOLE | JAGRUTI BARIK VS | // 0 // |
| 276 | WP(C)/0030416/2022 | JAYAKRUSHNA JENA VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 277 | WP(C)/0030417/2022 | BUDHU RANA VS STATE OF ODISHA | PRASANTA KUMAR JENA VS | // 0 // |
| 278 | WP(C)/0030418/2022 | ANANTA KUMAR SAHU VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 279 | WP(C)/0030419/2022 | RANJIT KUMAR MOHAPATRA VS STATE OF ODISHA | TANMAY MISHRA VS | // 0 // |
| 280 | WP(C)/0030420/2022 | PRASANTA KUMAR SAR VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 281 | WP(C)/0030421/2022 | HARIHAR SINGH VS STATE OF ODISHA | KISHORE CHANDRA PRADHAN VS | // 0 // |
| 282 | WP(C)/0030422/2022 | GHANASHYAMA SAHOO VS ODISHA STATE AGRICULTURAL AND MARKETING BOARD, BBSR | PAMI RATH VS | // 0 // |
| 283 | WP(C)/0030423/2022 | ALOK KUMAR PAL VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR | RAKESH KUMAR MALLICK VS | // 0 // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 284 | WP(C)/0030424/2022 | ARUN KUMAR KANHAR VS STATE OF ODISHA | BRUNDABAN ROUT VS | // 0 // |
| 285 | WP(C)/0030425/2022 | PUSPARANI MOHAPATRA VS STATE OF ODISHA | BIPIN KUMAR NAYAK VS | // 0 // |
| 286 | WP(C)/0030426/2022 | GOURANGA BADANAYAK VS NALCO, DAMANJODI | MALAYA KUMAR MISHRA VS | // 0 // |
| 287 | WP(C)/0030427/2022 | LEBANI BHOI VS JANA BHOI | BIBEKANANDA BHUYAN VS | // 0 // |
| 288 | WP(C)/0030428/2022 | DR. PARSHURAM PANDA VS STATE OF ODISHA | BEDPRAKASH DALAI VS | // 0 // |
| 289 | WP(C)/0030429/2022 | LAXMIDHAR MOHANTY VS FOOD CORPORATION OF INDIA, BBSR | PARSURAM DAS VS | // 0 // |
| 290 | WP(C)/0030430/2022 | RASHMI REKHA PRADHAN VS STATE OF ODISHA | BIREN SANKAR TRIPATHY VS | // 0 // |
| 291 | WP(C)/0030431/2022 | MALAYA RANJAN CHINARA VS ODISHA INFORMATION COMMISSION, BBSR | BIJAYA KUMAR PARIDA -2 VS | // 0 // |
| 292 | WP(C)/0030432/2022 | SUMAN SINHA VS STATE OF ODISHA | UDIT RANJAN JENA VS | // 0 // |
| 293 | WP(C)/0030433/2022 | AJAY KUMAR BARI VS STATE OF ODISHA | CHITTA RANJAN PATNAIK VS | // 0 // |
| 294 | WP(C)/0030434/2022 | HADUBANDHU NAYAK VS THE ASST. PROVIDENT FUND COMMISSIONER, BERHAMPUR | MANOJ KUMAR NAYAK VS | // 0 // |
| 295 | WP(C)/0030435/2022 | BHAGABATI PANIGRAHI | SURYAKANTA DASH | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|----------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 296 | WP(C)/0030436/2022 | PRAKASH KUMAR CHOUDHURY | RABI NARAYAN BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 297 | WP(C)/0030437/2022 | BIMALA PRUSTY | DR. JANMEJAYA RAY | // |
| | | VS | VS | 0 |
| | | THE DIRECTOR, S AND ME DEPT., ODISHA | | // |
| 298 | WP(C)/0030438/2022 | BRUNDABAN NAIK | HARAPRASAD RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 299 | WP(C)/0030439/2022 | SATYAJIT SASMAL | DEBENDRA NARAYAN PATTANAİK | // |
| | | VS | VS | 0 |
| | | THE CHIEF GM, UNIVERSAL SOMPO GENERAL INSURANCE, MUMBAI | | // |
| 300 | WP(C)/0030440/2022 | G.BHASKARA RAO | GOKHA BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 301 | WP(C)/0030441/2022 | RAJALAXMI SATPATHY | DR.JANMEJAYA RAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 302 | WP(C)/0030442/2022 | LOTESH JAMDALIA | ASMIYA RANJAN MAJHI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 303 | WP(C)/0030443/2022 | SARASWATI BHUYAN | SATYABRATA SENAPATI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | WP(C)/0030444/2022 | BIDYADHAR CHINDRA | SUBHADUTTA ROUSTRAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | WP(C)/0030445/2022 | SUNIL KUMAR CHADHA | MANORANJAN MISHRA | // |
| | | VS | VS | 0 |
| | | ODISHA STATE CO-OP. BANK LTD.,BBSR | | // |
| 306 | WP(C)/0030446/2022 | ANJALI PRABHA PANDA | LAXMIKANTA MOHANTY | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-------------------------------|--------------------------|
| 307 | WP(C)/0030447/2022 | STATE OF ODISHA NIRMAL DAS VS | RABINDRANATH PRUSTY VS | // // () |
| 308 | WP(C)/0030448/2022 | UNION OF INDIA MANAS RANJAN PRADHAN VS | AUROBINDA SAHOO VS | // // () |
| 309 | WP(C)/0030449/2022 | MADHABA SAHU PANDAB SWAIN VS | SUBHENDU KUMAR NAYAK VS | // // () |
| 310 | WP(C)/0030450/2022 | STATE OF ODISHA MAMATA MALLIK VS | GAGAN BIHARI SINGH VS | // // () |
| 311 | WP(C)/0030451/2022 | STATE OF ODISHA MAJOR (DR.) BIPLABI BISWA KESHARI MOHANTY VS | LINGARAJ MOHANTY VS | // // () |
| 312 | WP(C)/0030452/2022 | STATE OF ORISSA MAA KHILA MUNDA SELF HELP GROUP, NAYAGARH VS | AMITAV TRIPATHY VS | // // () |
| 313 | WP(C)/0030453/2022 | STATE OF ODISHA RAMA KRUSHNA BEHERA VS | RESHMA BEHERA VS | // // () |
| 314 | WP(C)/0030454/2022 | SAROJINI BEHERA SUBAS CHANDRA PAL VS | D.N.MISRA VS | // // () |
| 315 | WP(C)/0030455/2022 | UNION OF INDIA P.PRABHAKAR RAO VS | GYANENDRA CHANDRA SWAIN VS | // // () |
| 316 | WP(C)/0030456/2022 | STATE OF ODISHA SAROJINI PADHI VS | D.N.MISRA VS | // // () |
| 317 | WP(C)/0030457/2022 | UNION OF INDIA KISHORI KUMARI PATRA VS | DURGESH NARAYAN RATH VS | // // () |
| | | STATE OF ODISHA | | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 318 | WP(C)/0030458/2022 | GANNON DUNKERLEY AND CO. LTD., NEW DELHI VS STATE OF ODISHA | SOUMYA RANJAN MOHANTY VS | // 0 // |
| 319 | WP(C)/0030459/2022 | DARSANIA DEHURY VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 320 | WP(C)/0030460/2022 | DASARATHI PRADHAN VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 321 | WP(C)/0030461/2022 | RAM GOPAL SATPATHY VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 322 | WP(C)/0030462/2022 | JAGADISH CHANDRA MAHANTA VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 323 | WP(C)/0030463/2022 | PRASANNA KUMAR PATI VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 324 | WP(C)/0030464/2022 | JADABA CHANDRA PRADHAN VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 325 | WP(C)/0030465/2022 | SUMATEE PRADHAN VS STATE OF ORISSA | SAPAN KUMAR PAL VS | // 0 // |
| 326 | WP(C)/0030466/2022 | ISWAR CHANDRA SAHU VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 327 | WP(C)/0030467/2022 | NAGENDRANATH SWAIN VS STATE OF ODISHA | CHITTARANJAN SWAIN VS | // 0 // |
| 328 | WP(C)/0030468/2022 | DHANESWAR SATHUA VS STATE OF ORISSA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 329 | WP(C)/0030469/2022 | MILAN PRADHAN | ASWINI KUMAR MOHANTY | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|-------------------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 330 | WP(C)/0030470/2022 | PANCHA DAS | A.K.SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 331 | WP(C)/0030471/2022 | SHYAM KUMAR AGRWAL | AKSHAYA KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 332 | WP(C)/0030472/2022 | ARUN KUMAR JENA | ANJAN KUMAR BISWAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 333 | WP(C)/0030473/2022 | MC. AO SAI SEVASHARAM, BHADRAK | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 334 | WP(C)/0030474/2022 | M/S. R.R. ENTERPRISES | PRAFULLA KUMAR RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 335 | WP(C)/0030475/2022 | SADHU SANGA NAYAK | SUBHAM SHARMA | // |
| | | VS | VS | 0 |
| | | C.E.O., H.R, CANARA BANK, BENGALURU | | // |
| 336 | WP(C)/0030476/2022 | PANKAJ KISHOR SWAIN | SUBHAM SHARMA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 337 | WP(C)/0030477/2022 | NIRANJAN PADHI | ACHYUTANANDA PATTNAIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 338 | WP(C)/0030478/2022 | NIRANJAN PADHI | ACHYUTANANDA PATTNAIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 339 | WP(C)/0030479/2022 | M.C. OF THE WELFARE, BALASORE | DILLIP KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 340 | WP(C)/0030480/2022 | NIRANJAN PADHI | ACHYUTANANDA PATTNAIK | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 341 | WP(C)/0030481/2022 | STATE OF ODISHA BISARAD LENKA VS | PRAKASH KUMAR SAMAL VS | // // 0 |
| 342 | WP(C)/0030482/2022 | GM-CUM-ZONAL MANAGER, UCO BANK, BBSR NARAYAN PATRA VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 343 | WP(C)/0030483/2022 | STATE OF ODISHA GOURANGA CHANDRA DAS VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 344 | WP(C)/0030484/2022 | STATE OF ODISHA VIR VIKRAM YADAV VS | SUBRAT SATPATHY VS | // // 0 |
| 345 | WP(C)/0030485/2022 | STATE INFORMATION COMMISSION, BBSR SUNAKAR NAYAK VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 346 | WP(C)/0030486/2022 | STATE OF ODISHA DHANESWAR SINGH VS | PRAFULLA CHANDRA DAS VS | // // 0 |
| 347 | WP(C)/0030487/2022 | STATE OF ODISHA SUBAL KUMAR MOHANTY VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 348 | WP(C)/0030488/2022 | STATE OF ODISHA VIR VIKRAM YADAV VS | SUBRAT SATPATHY VS | // // 0 |
| 349 | WP(C)/0030489/2022 | STATE INFORMATION COMMISSION, BBSR SIBA NARAYAN PATRA VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 350 | WP(C)/0030490/2022 | STATE OF ODISHA NILAMBAR PATRA VS | PRAFULLA CHANDRA DAS VS | // // 0 |
| 351 | WP(C)/0030491/2022 | STATE OF ODISHA PRAHALLAD CHANDRA BEHERA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // // 0 // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 352 | WP(C)/0030492/2022 | JAGADAMBA PRASAD PATTANAİK VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 353 | WP(C)/0030493/2022 | GANGADHAR MOHANTY VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 354 | WP(C)/0030494/2022 | DR. INDIRA SAMANTRAY VS STATE OF ODISHA | ALOK KUMAR MOHAPATRA VS | // 0 // |
| 355 | WP(C)/0030495/2022 | ABHIRAM SAW VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 356 | WP(C)/0030496/2022 | MADHUSUDAN MALLICK @ MALIK VS AO, SYNDICATE BANK, BALASORE | NIRANJAN LENKA VS | // 0 // |
| 357 | WP(C)/0030497/2022 | BHAGABAT PRASAD MOHANTY VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 358 | WP(C)/0030498/2022 | BANAMALI PANDA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 359 | WP(C)/0030499/2022 | RAUSAN BEGUM VS STATE OF ODISHA | PRIYA RANJAN MISHRA VS | // 0 // |
| 360 | WP(C)/0030500/2022 | MINAKSHEE MOHANTA VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // 0 // |
| 361 | WP(C)/0030501/2022 | BANSHIDHAR MOHANTY VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 362 | WP(C)/0030502/2022 | SANYASI BEHERA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 363 | WP(C)/0030503/2022 | DIBAKAR MAHAPATRA | SUBHRANSU BHUSAN MOHANTY | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---------------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 364 | WP(C)/0030504/2022 | SWASTANI MOHANTA | SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 365 | WP(C)/0030505/2022 | MADHUSUDAN SAMAL | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 366 | WP(C)/0030506/2022 | SRIKANTA JENA | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 367 | WP(C)/0030507/2022 | SUDHIR KUMAR CHOUDHURY | SHASHI BHUSAN JENA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 368 | WP(C)/0030508/2022 | NARAYAN SWAIN | BHABANI SANKAR DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 369 | WP(C)/0030509/2022 | MAHESWAR BARIK | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 370 | WP(C)/0030510/2022 | JYOTI PRAVA MOHANTY | ASHOK KUMAR APAT | // |
| | | VS | VS | 0 |
| | | BLOCK EDUCATION OFFICER, DELANG | | // |
| 371 | WP(C)/0030511/2022 | NIROD KUMAR SAHU | AKSHAYA KUMAR PANDEY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 372 | WP(C)/0030512/2022 | BAIRAGI CHARAN SAHOO | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 373 | WP(C)/0030513/2022 | ISWAR CHANDRA SAHU | SAROJ KUMAR JEE | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 374 | WP(C)/0030514/2022 | TRILOCHAN SINGH | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 375 | WP(C)/0030515/2022 | STATE OF ODISHA ALOK RANJAN TRIPATHY VS | DEBADATTA MOHANTY VS | // // () |
| 376 | WP(C)/0030516/2022 | STATE OF ODISHA NILADRI MOHAN BARIK VS | PRAFULLA KUMAR MOHAPATRA VS | // // () |
| 377 | WP(C)/0030517/2022 | STATE OF ODISHA T.NATARAJAN VS | ABHAYA KUMAR BEHERA VS | // // () |
| 378 | WP(C)/0030518/2022 | STATE OF ODISHA E.RAMA RAO BEHERA VS | PRAFULLA KUMAR MOHAPATRA VS | // // () |
| 379 | WP(C)/0030519/2022 | STATE OF ODISHA RINA NAYAK VS | DEBADATTA MOHANTY VS | // // () |
| 380 | WP(C)/0030520/2022 | STATE OF ORISSA NIRANJAN PADHI VS | ACHYUTANANDA PATTNAIK VS | // // () |
| 381 | WP(C)/0030521/2022 | STATE OF ODISHA P.SARAVANAN VS | ABHAYA KUMAR BEHERA VS | // // () |
| 382 | WP(C)/0030522/2022 | STATE OF ODISHA BIJAY KUMAR BISWAL VS | SYAMALENDU PATTNAIK VS | // // () |
| 383 | WP(C)/0030523/2022 | R.T.O.,CHANDIKHOLE MRUTYUNJAY DEY VS | JAJATI KESHARI KHUNTIA VS | // // () |
| 384 | WP(C)/0030524/2022 | STATE OF ODISHA BIJAY KUMAR BISWAL VS | SYAMALENDU PATTNAIK VS | // // () |
| 385 | WP(C)/0030525/2022 | R.T.O.,CHANDIKHOLE PRADIPTA KISHORE BARIK VS SUB-COLLECTOR, KENDRAPARA | DIBYA JYOTI SAHOO VS | // // // () |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|-------------------------------|--------------------------------------|
| 386 | WP(C)/0030526/2022 | KUNDAN SHAW VS STATE OF ORISSA | VIJAYA KAR VS | // () // |
| 387 | WP(C)/0030527/2022 | PANKAJINI MOHANTA VS HRUDAY RANJAN MOHANTA | VIJAYA KAR VS | // () // |
| 388 | WP(C)/0030528/2022 | BINAYAK PRASAD MOHANTY VS CHIEF SECRETARY, GOVT. OF ODISHA | VS | // () // |
| 389 | WP(C)/0030529/2022 | SUSHANTA KUMAR SWAIN VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // () // |
| 390 | WP(C)/0030530/2022 | BAIRAGI SAHU VS THE MD, INDIAN OIL CORP. LTD.,MUMBAI | AMIT PRASAD BOSE VS | // () // |
| 391 | ABLAPL/0014614/2022 | RASHMITA ROUT VS STATE OF ODISHA | ASWINI KUMAR MISHRA (3) VS | BOLAGARH P.S. /275 /2022 () // |
| 392 | ABLAPL/0014615/2022 | NARAHARI DAS VS STATE OF ODISHA | APARESH BHOI VS | CHANDABALI /359 /2022 () // |
| 393 | ABLAPL/0014616/2022 | RENUBALA GHADAI VS STATE OF ODISHA | APARESH BHOI VS | BAISINGA /326 /2022 () // |
| 394 | ABLAPL/0014617/2022 | DEEPAK ROUT VS STATE OF ODISHA | SARADA PRASAD DASH VS | NANDANKANAN /161 /2022 () // |
| 395 | ABLAPL/0014618/2022 | KISHOR KUMAR MONDAL VS STATE OF ODISHA | RAJIB LOCHAN PATNAIK VS | KUNDEI /54 /2021 () // |
| 396 | ABLAPL/0014619/2022 | GEDALA UDAY KIRAN @ G.UDAY VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | PARLAKHEMUNDI /59 /2022 () // |
| 397 | ABLAPL/0014620/2022 | SEBATI BARIK | SATYA RANJAN PATI | BADAMBADI /336 /2022 |

ORISSA HIGH COURT

FILING REPORT AS ON :11/11/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|----------------------------|----------------------------------|
| | | VS | VS | () |
| 398 | ABLAPL/0014621/2022 | STATE OF ODISHA ABAKASH SAHOO | AFRAAZ SUHAIL | // HARABHANGA /92 /2022 |
| | | VS | VS | () |
| 399 | ABLAPL/0014622/2022 | STATE OF ODISHA PRADEEP BARIK | SATYA RANJAN PATI | // BADAMBADI /336 /2022 |
| | | VS | VS | () |
| 400 | ABLAPL/0014623/2022 | STATE OF ODISHA AKHILA MOHAN MAHAPATRA | DINESH KUMAR PATRA | // POLASARA PS /115 /2016 |
| | | VS | VS | () |
| 401 | ABLAPL/0014624/2022 | STATE OF ODISHA MAMATA MOHAPATRA | SMRUTI RANJAN MOHAPATRA | // BAIDESWAR /64 /2022 |
| | | VS | VS | () |
| 402 | ABLAPL/0014625/2022 | STATE OF ODISHA SUJATA PATI | SUBRAT KUMAR DAS | // SAMBALPUR SADAR /255 /2022 |
| | | VS | VS | () |
| 403 | ABLAPL/0014626/2022 | STATE OF ODISHA SAMIRA JENA | BISWARANJAN DALAI | // BALIKUDA /68 /2022 |
| | | VS | VS | () |
| 404 | ABLAPL/0014627/2022 | STATE OF ODISHA SUMANTA NAYAK | Niraj Kumar Sethi | // MOTANGA /13 /2022 |
| | | VS | VS | () |
| 405 | ABLAPL/0014628/2022 | STATE OF ODISHA SAMUJA GOPAL SAMANTARAY | BHABANI SHANKAR MISHRA (3) | // PURI TOWN /367 /2022 |
| | | VS | VS | () |
| 406 | ABLAPL/0014629/2022 | STATE OF ODISHA BAPUNI NAYAK | ARIJEET MISHRA | // BHARATPUR PS /441 /2022 |
| | | VS | VS | () |
| 407 | ABLAPL/0014630/2022 | STATE OF ODISHA JASOBANTA DAS | ADITI HOTA | // TALCHER TOWN /835 /2022 |
| | | VS | VS | () |
| 408 | ABLAPL/0014631/2022 | STATE OF ODISHA PURUSOTTAM MAJHI @ KOBIN | RAGHUNATH BISWAL | // LANJIGARH /79 /2022 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :11/11/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|-------------------------------|--|
| 409 | ABLAPL/0014632/2022 | STATE OF ODISHA SAKULI @ BASANT BISWAL VS | MAHIMANANDA SWAIN VS | // CHOUDWAR /528 /2022 () |
| 410 | ABLAPL/0014633/2022 | STATE OF ODISHA SIMANCHAL PRADHAN VS | SAROJ KUMAR DASH VS | // JANKIA P.S. /361 /2022 () |
| 411 | ABLAPL/0014634/2022 | STATE OF ODISHA SUJATA BARIK VS | SURESH KUMAR PANDA VS | // CUTTACK SADAR /182 /2022 () |
| 412 | ABLAPL/0014635/2022 | STATE OF ODISHA RAGHUNATH PANDA @ MUNA PANDA VS | PRATYUSHA NAIDU VS | // MAHILA P.S.(BBSR) /145 /2022 () |
| 413 | ABLAPL/0014636/2022 | STATE OF ODISHA TOOPHAN KUMAR SAHU @ TAPAN KUMAR SAHU VS | JYOTIRMAYA SAHOO VS | // GOPALPUR /230 /2022 () |
| 414 | ABLAPL/0014637/2022 | STATE OF ODISHA RANJAN KUMAR BEDAMATTA VS | JYOTIRMAYA SAHOO VS | // BANAPUR P.S. /469 /2022 () |
| 415 | ABLAPL/0014638/2022 | STATE OF ODISHA SK. KURBAN VS | JYOTIRMAYA SAHOO VS | // SPL.TASK FORCE /38 /2021 () |
| 416 | ABLAPL/0014639/2022 | STATE OF ODISHA AMIYA SHARMA VS | IPSIT AUROBINDO ACHARYA VS | // BARGARH /681 /2022 () |
| 417 | ABLAPL/0014640/2022 | STATE OF ODISHA MANOJ NAG VS | IPSIT AUROBINDO ACHARYA VS | // BARGARH /681 /2022 () |
| 418 | ABLAPL/0014641/2022 | STATE OF ODISHA SK.SABDAR VS | IPSIT AUROBINDO ACHARYA VS | // BARGARH /681 /2022 () |
| 419 | ABLAPL/0014642/2022 | STATE OF ODISHA ROULA GUMANSINGH @ KARUNAKAR GUMANSINGH VS | HIMAN SHAKTI PAUL VS | // BEGUNIA P.S. /288 /2022 () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :11/11/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|---------------------------------|--|
| 420 | ABLAPL/0014643/2022 | RISHI KUMAR KYAL @ RISHI KYAL VS STATE OF ODISHA | PRATIK DASH VS | PURIGHAT /222 /2022 () // |
| 421 | ABLAPL/0014644/2022 | TANU MAHANANDA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | SAINTALA /159 /2014 () // |
| 422 | ABLAPL/0014645/2022 | SAJAN SAMANWAYA VS STATE OF ODISHA | BHAWANI SANKAR PANIGRAHI VS | MANCHESWAR P.S. /387 /2022 () // |
| 423 | ABLAPL/0014646/2022 | MANORANJAN DAS VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | KAMARDA /62 /2022 () // |
| 424 | ABLAPL/0014647/2022 | BALARAM PADHIAL VS STATE OF ODISHA | BIRENDRA KUMAR PARDHI VS | MOHULDIHA /23 /2021 () // |
| 425 | ABLAPL/0014648/2022 | SASMITA BEHERA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | CHAKAPADA PS /49 /2019 () // |
| 426 | ABLAPL/0014649/2022 | GANESH CHANDRA MOHAPATRA VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | BALIAPAL /210 /2022 () // |
| 427 | ABLAPL/0014650/2022 | SIDHARTHA KUMAR CHHOTRAY VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | NIRAKARPUR /212 /2022 () // |
| 428 | ABLAPL/0014651/2022 | ANIRUDDHA PRADHAN VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | BASTA /282 /2022 () // |
| 429 | ABLAPL/0014652/2022 | ADLA SATYANARAYAN VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | JHARSUGUDA /628 /2022 () // |
| 430 | ABLAPL/0014653/2022 | LAXMIDHAR NAYAK VS STATE OF ODISHA | DEEPAK KUMAR MOHAPATRA VS | / /0 () // |
| 431 | ABLAPL/0014654/2022 | MIR IBRAR ALLI | MD. GOLAM MADANI | SABARANG /176 /2022 |

ORISSA HIGH COURT

FILING REPORT AS ON :11/11/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------|--------------------------------|
| | | VS | VS | () |
| 432 | ABLAPL/0014655/2022 | STATE OF ODISHA LACHAMAN JANI | TUKUNA KUMAR MISHRA | // B.SINGHPUR /134 /2022 |
| | | VS | VS | () |
| 433 | ABLAPL/0014656/2022 | STATE OF ODISHA SASMITA BAYEE | GANGADHAR SAMAL | // RAJKANIKA /230 /2018 |
| | | VS | VS | () |
| 434 | ABLAPL/0014657/2022 | STATE OF ODISHA MIR AIYUB ALI | MD. RIAZ | // PURUNABAZAR /266 /2022 |
| | | VS | VS | () |
| 435 | ABLAPL/0014658/2022 | STATE OF ODISHA CHITRASEN NAIK | UDIT RANJAN JENA | // MOTANGA /229 /2022 |
| | | VS | VS | () |
| 436 | ABLAPL/0014659/2022 | STATE OF ODISHA AJIT MAJHI | R.N.BISWAL | // LANJIGARH /79 /2022 |
| | | VS | VS | () |
| 437 | ABLAPL/0014660/2022 | STATE OF ODISHA MADHUSMITA GHADEI @ MILI | SANJIB KUMAR BHANJADEO | // FATEGARH /181 /2022 |
| | | VS | VS | () |
| 438 | ABLAPL/0014661/2022 | STATE OF ODISHA P.LAXMI @ POLARI LAXMI | PRASANNA KUMAR MISHRA | // GUNUPUR /201 /2022 |
| | | VS | VS | () |
| 439 | ABLAPL/0014662/2022 | STATE OF ODISHA PREM RANJAN MISHRA @ PINKU MISHRA | RAMESH CHANDRA MAHARANA | // ANGUL TOWN /553 /2022 |
| | | VS | VS | () |
| 440 | ABLAPL/0014663/2022 | STATE OF ODISHA BIKASH SAHOO | SANJAY KUMAR PATTANAIK | // TANGI /226 /2022 |
| | | VS | VS | () |
| 441 | ABLAPL/0014664/2022 | STATE OF ODISHA GOPABANDHU MAHALIK @ BABULI | RABINDRANATH PRUSTY | // / /0 |
| | | VS | VS | () |
| 442 | ABLAPL/0014665/2022 | STATE OF ODISHA UMESH MAJHI | JAYANTA KUMAR MAJHI | // BALASORE TOWN /122 /2015 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :11/11/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|------------------------------|---|
| 443 | ABLAPL/0014666/2022 | STATE OF ODISHA GOPABANDHU MAHALIK @ BABULI VS | RABINDRANATH PRUSTY VS | // / /0 () |
| 444 | ABLAPL/0014667/2022 | STATE OF ODISHA GOPABANDHU MAHALIK @ BABULI VS | RABINDRANATH PRUSTY VS | // / /0 () |
| 445 | ABLAPL/0014668/2022 | STATE OF ODISHA MANISH MOHAPATRA VS | BHARAT BHUSAN ROUSTRAY VS | // ATTABIRA /324 /2022 () |
| 446 | ABLAPL/0014669/2022 | STATE OF ODISHA AKHILA DHAL @ AKHILA RAMAN MALLICK VS | AMULYA RATNA PANDA VS | // BALASORE TOWN /176 /2022 () |
| 447 | ABLAPL/0014670/2022 | STATE OF ODISHA ADHIKARI BEHERA VS | SUBASH CHANDRA SAHOO VS | // ASTARANGA /122 /2022 () |
| 448 | ABLAPL/0014671/2022 | STATE OF ODISHA RAMA KANDI @ RAMA CHANDRA KANDI VS | AMITAV TRIPATHY VS | // RANPUR /5 /2022 () |
| 449 | ABLAPL/0014672/2022 | STATE OF ODISHA DEBASHISH DHAR VS | SURENDRA KUMAR BISWAL VS | // RUPSA /4 /2018 () |
| 450 | ABLAPL/0014673/2022 | STATE OF ODISHA JAMIR RAZA KHAN VS | JAYANTA KUMAR MAJHI VS | // / /0 () |
| 451 | ABLAPL/0014674/2022 | REPUBLIC OF INDIA JYOTSNARANI JENA VS | JAYANTA KUMAR MAJHI VS | // BALIAPAL /213 /2022 () |
| 452 | ABLAPL/0014675/2022 | STATE OF ODISHA SACHIN SAHU VS | ANIRUDHA DAS VS | // CHHENDIPADA /454 /2022 () |
| 453 | ABLAPL/0014676/2022 | STATE OF ODISHA SANGRAM NAYAK VS STATE OF ODISHA | SATYA DAS PATTANAIAK VS | // CHANDRASEKHARPUR /422 /2022 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :11/11/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|----------------------------------|--|
| 454 | ABLAPL/0014677/2022 | MANOJ A KUMAR MISHRA VS STATE OF ODISHA | PRATYUSHA NAIDU VS | MAHILA P.S.(BBSR) /145 /2022 () // |
| 455 | ABLAPL/0014678/2022 | PABI PATRA VS STATE OF ODISHA | RANJAN KUMAR NAYAK VS | KUAKHIA /336 /2022 () // |
| 456 | ABLAPL/0014679/2022 | DHIREN KUMAR SAHU VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | GOPALPUR /230 /2022 () // |
| 457 | ABLAPL/0014680/2022 | PRATAP KUMAR SATPATHY VS STATE OF ODISHA | SUBHRANSU BHUSAN MOHANTY VS | PLANTSITE /341 /2021 () // |
| 458 | ABLAPL/0014681/2022 | CHANDAN @ CHANDAN BHOI VS STATE OF ODISHA | DEBA KUMAR RATH VS | BADAGODA P.S. /347 /2022 () // |
| 459 | ABLAPL/0014682/2022 | TIRTHARAJ SAHOO VS STATE OF ODISHA | SUSIL KUMAR PATTNAIK VS | KHAMAR /219 /2022 () // |
| 460 | ABLAPL/0014683/2022 | PRASANTA KUMAR SAU @ PRASANTA KUMAR SAHU VS STATE OF ODISHA | DORAKUSHIMISHRA VS | GHASIPURA /339 /2022 () // |
| 461 | ABLAPL/0014684/2022 | SANDEEP KUMAR MOHAPATRA VS STATE OF ODISHA | GYANA RANJAN MOHANTY VS | MAHILA P.S.(BBSR) /138 /2022 () // |
| 462 | ABLAPL/0014685/2022 | MINAKETAN BEHERA VS STATE OF ODISHA | SANTOSH KUMAR NANDA VS | BOLAGARH P.S. /270 /2022 () // |
| 463 | ABLAPL/0014686/2022 | BISHNU JENA VS STATE OF ODISHA | SUNIL KUMAR PANDA VS | DHENKANAL TOWN /601 /2022 () // |
| 464 | ABLAPL/0014687/2022 | RANJAN @ MANARANJAN GHADEI VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | FATEGARH /181 /2022 () // |
| 465 | ABLAPL/0014688/2022 | RATIKANTA JENA | SATYA NARAYAN MISHRA 4 | BASUDEVPUR /514 /2022 |

ORISSA HIGH COURT

FILING REPORT AS ON :11/11/2022

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|--------------------------|---------------------------------|
| | | VS | VS | () |
| 466 | ABLAPL/0014689/2022 | STATE OF ODISHA MADHUSUDAN BEDABAK | BISWAJIT RANJAN TRIPATHY | // TARBHA /172 /2022 |
| | | VS | VS | () |
| 467 | ABLAPL/0014690/2022 | STATE OF ODISHA PRASANT SETHI @ PRASANTA | AKASH BHUYAN | // RAJNAGAR /243 /2022 |
| | | VS | VS | () |
| 468 | ABLAPL/0014691/2022 | STATE OF ODISHA UMAKANTA SAHOO | DEBASNAN DAS | // TIRTOL /659 /2022 |
| | | VS | VS | () |
| 469 | ABLAPL/0014692/2022 | STATE OF ODISHA JAGANNATH PANDA | HAREKRUSHNA DASH | // / /0 |
| | | VS | VS | () |
| 470 | ABLAPL/0014693/2022 | STATE OF ODISHA PRABHAKAR PANDA @ PRAVAKAR PANDA | HAREKRUSHNA DASH | // / /0 |
| | | VS | VS | () |
| 471 | ABLAPL/0014694/2022 | STATE OF ODISHA KIRTAN MUDULI | JYOTIRMAYA SAHOO | // TANGI (KHURDA) /529 /2022 |
| | | VS | VS | () |
| 472 | ABLAPL/0014695/2022 | STATE OF ODISHA SUBHANARAYAN SWAIN | DINESH KUMAR PATRA | // TIRTOL /629 /2022 |
| | | VS | VS | () |
| 473 | ABLAPL/0014696/2022 | STATE OF ODISHA KUMUDINI SUBUDHI | ACHYUTANANDA PATTNAIK | // BOLAGARH P.S. /274 /2022 |
| | | VS | VS | () |
| 474 | ABLAPL/0014697/2022 | STATE OF ODISHA LAXMI DHAR BHUYAN | PRITAM KUMAR MALLICK | // KHAIRA /124 /2010 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

MISC CASES FILED on :11/11/2022

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|-------------------------------|---|---|
| 1 | 7/2022 EXP/3/2022 | PRATAP SINGH-MP | SUBHRANSU BHUSAN MOHANTY |
| 2 | 8/2022 EXP/4/2022 | SARAT CHANDRA SAHOO-MP | SUBHRANSU BHUSAN MOHANTY |
| 3 | 8/2022 EXP/4/2022 | SARAT CHANDRA SAHOO-MP | SUBHRANSU BHUSAN MOHANTY |
| 4 | 8/2022 EXP/4/2022 | SARAT CHANDRA SAHOO-MP | SUBHRANSU BHUSAN MOHANTY |
| 5 | 28/2022 ARBP/25/2007 | DREDGING and DESILTATI-MP | |
| 6 | 28/2022 ARBP/25/2007 | DREDGING and DESILTATI-MP | |
| 7 | 33/2022 CRP/27/2022 | STHITIPRANGYA SATAPATHY-MP | KISHORE KUMAR MISHRA |
| 8 | 100/2022 JCRLA/69/2010 | UDAL ROUT-MP | MRS.MANDAKINI PANDA |
| 9 | 207/2022 LAA/32/2022 | DURBAL MAJHI-MP | SURYAKANTA DASH |
| 10 | 227/2022 CMAPL/617/2022 | BISWAJIT NAYAK-MP | ADV |
| 11 | 272/2022 MATA/234/2022 | NALLA NEELAVENI CHOUDHURY-MP | TAPASWINI SINHA |
| 12 | 282/2022 CONTC/2731/2012 | DR.BASANTA KUMAR-MP | M/S SANJIB MOHANTY |
| 13 | 283/2022 CONTC/6410/2022 | PRADEEP KUMAR CHAND-MP | |
| 14 | 307/2022 RVWPET/311/2022 | STATE OF ODISHA-MP | MANOJ KUMAR KHUNTIA, A.G.A. |
| 15 | 308/2022 RVWPET/312/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, A.G.A. |
| 16 | 309/2022 RVWPET/312/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, A.G.A. |
| 17 | 310/2022 RVWPET/312/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, A.G.A. |
| 18 | 311/2022 RVWPET/313/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, A.G.A. |
| 19 | 312/2022 RVWPET/313/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, A.G.A. |
| 20 | 313/2022 RVWPET/313/2022 | STATE OF ODISHA-MP | DHANANJAYA MUND, A.G.A. |
| 21 | 385/2022 RPFAM/302/2022 | HEMANG PRASAD RAUL-MP | PANCHANAN PANIGRAHI |
| 22 | 386/2022 RPFAM/303/2022 | PRIYABRATA MOHANTY-MP | SUSANTA SEKHAR MOHAPATRA |
| 23 | 411/2022 WPC(OA)/2279/2015 | BASUDEV MISHRA-MP | MR. S.B.JENA |
| 24 | 487/2022 TRP(C)/328/2022 | SAGARIKA RATH-MP | PRASANTA KUMAR NANDA |
| 25 | 488/2022 TRP(C)/438/2022 | MURALIDHAR SAHU-MP | RITA SINGH |
| 26 | 683/2022 | MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO. LTD. | SOMNATH ROY |

| | | | |
|----|---------------------------------|--|-----------------------|
| 27 | FAO/380/2022 684/2022 | MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP | |
| 28 | FAO/403/2022 735/2022 | PARESH KUMAR SWAIN-MP | SK.ZAFARULLA |
| 29 | CRLREV/27/2022 736/2022 | YUNUS ALLI-MP | PRASANTA KUMAR NANDA |
| 30 | CRLREV/465/2022 737/2022 | GILL AND VIRK FINANCE COMPANY LTD., CHANDIGARH | SWARUP KUMAR PATNAIK |
| 31 | CRLREV/535/2022 738/2022 | GILL AND VIRK FINANCE COMPANY LTD., CHANDIGARH | SWARUP KUMAR PATNAIK |
| 32 | CRLREV/535/2022 739/2022 | DURYODHAN PATRA-MP | SWARUP KUMAR PATNAIK |
| 33 | CRLREV/537/2022 740/2022 | CHANDAN PATTNAYAK-MP | BIBHU PRASAD MOHANTY |
| 34 | CRLREV/539/2022 1167/2022 | ASIT KUMAR MANDAL-MP | GOPAL KRUSHNA MOHANTY |
| 35 | RSA/304/2022 1168/2022 | BAIDYANATH DASH-MP | B.N.BHUYAN |
| 36 | RSA/305/2022 1169/2022 | SHABANA PARBIN-MP | DILLIP KUMAR PRADHAN |
| 37 | RSA/306/2022 1170/2022 | HIMANSHU SEKHAR NAIK-MP | SUMITRA MOHANTY |
| 38 | RSA/282/2022 1181/2022 | LAKSHMIDHAR MISHRA-MP | AUROVINDA MOHANTY |
| 39 | CMP/1129/2022 1182/2022 | BIJAYA KUMAR PRADHAN @ BIJAY KUMAR PRADHAN-MP | PRASANNA KUMAR RATH |
| 40 | CMP/1130/2022 1183/2022 | NANDA KISHORE BINDHANI-MP | PRAKASH RANJAN BARIK |
| 41 | CMP/1131/2022 1184/2022 | RUPESH KUMAR-MP | TUKUNA KUMAR MISHRA |
| 42 | CMP/1132/2022 1185/2022 | SUBASH CHANDRA BEHERA-MP | PRAFULLA KUMAR LENKA |
| 43 | CMP/1134/2022 1186/2022 | SUBASH CHANDRA BEHERA-MP | PRAFULLA KUMAR LENKA |
| 44 | CMP/1134/2022 1187/2022 | KANCHANABALA RATH-MP | SUMITRA MOHANTY |
| 45 | CMP/911/2018 1188/2022 | KANCHANABALA RATH-MP | M/S.PRAVAKAR BEHERA |
| 46 | CMP/911/2018 1189/2022 | KANCHANABALA RATH-MP | M/S.PRAVAKAR BEHERA |
| 47 | CMP/911/2018 1190/2022 | NILAMBAR PATRA-MP | PRAFULLA CHANDRA DAS |
| 48 | CMP/1135/2022 1201/2022 | SURYA MADHABA PANIGRAHI-MP | ABHISHEK MOHANTY |
| 49 | WPC(OAC)/1120/2019 1202/2022 | PRASAN KUMAR BASTIA-MP | RAMESH CHANDRA ROUT |
| 50 | WPC(OAC)/2803/2011 1203/2022 | JATIN KISHORE PANDA-MP | RAMESH CHANDRA ROUT |
| 51 | WPC(OAC)/2804/2011 1204/2022 | BIJAYA KUMAR SETHI-MP | RAMESH CHANDRA ROUT |
| 52 | WPC(OAC)/2813/2011 1293/2022 | SUSAMA PRADHANA-MP | BIRANCHI NARAYAN RATH |
| 53 | MACA/592/2022 1294/2022 | PABITRA KUMAR POLAI@PALEI-MP | BIRANCHI NARAYAN RATH |
| 54 | MACA/616/2022 1295/2022 | KAPIL PADHAN-MP | JAGABANDHU SAHU |
| 55 | MACA/617/2022 1296/2022 | KAPIL PADHAN-MP | JAGABANDHU SAHU |
| 56 | MACA/617/2022 1297/2022 | N.I.C.LTD.-MP | |
| 57 | MACA/605/2003 1298/2022 | DIVL.MANAGER,NATIONAL INSURANCE CO. LTD.-MP | BIBEKANANDA UDGATA |
| | MACA/618/2022 | | |

| | | | |
|----|-------------------------------|---|--|
| 58 | 1299/2022 MACA/618/2022 | DIVL.MANAGER,NATIONAL INSURANCE CO. LTD.-MP | BIBEKANANDA UDGATA |
| 59 | 1300/2022 MACA/618/2022 | DIVL.MANAGER,NATIONAL INSURANCE CO. LTD.-MP | BIBEKANANDA UDGATA |
| 60 | 1901/2022 CRLA/354/2018 | S.K.FIROJUL AKHATAR AMAN-MP | M/S.KASHINATH PATTANAIK M/S.S.K.ZAFARULLA J. |
| 61 | 1902/2022 CRLA/417/2019 | SANTOSH BISWAL-MP | BAIBASWATA PANIGRAHI MR.PULAKIT MOHANTY, J |
| 62 | 1903/2022 CRLA/566/2018 | SILU@PRADEEP KUMAR ACHARYA-MP | CHITTA RANJAN PATTNAIK |
| 63 | 1904/2022 CRLA/540/2019 | RABINDRA MARTHA-MP | M/S.B.K.DAS S.K.DAS B.MISHRA N.K.MOHANTY |
| 64 | 1905/2022 CRLA/274/2016 | BABLU@BULU@MINAKETAN SAHU-MP | M/S.PRAHALLADA SAHU |
| 65 | 1906/2022 CRLA/1015/2022 | SARBESWAR MISHRA @ GOLEKHA-MP | MANOJ KUMAR MALLICK |
| 66 | 1907/2022 CRLA/1015/2022 | SARBESWAR MISHRA @ GOLEKHA-MP | MANOJ KUMAR MALLICK |
| 67 | 1908/2022 CRLA/1016/2022 | BANKIM MANDAL-MP | BHARAT BHUSAN ROUSTRAY |
| 68 | 1909/2022 CRLA/1016/2022 | BANKIM MANDAL-MP | BHARAT BHUSAN ROUSTRAY |
| 69 | 1910/2022 CRLA/171/2018 | SIBARAM BISWAL-MP | M/S.M.M.PATNAIK |
| 70 | 1911/2022 CRLA/651/2018 | BIRANCHI HATI-MP | SURYAKANTA DWIBEDI |
| 71 | 1912/2022 CRLA/285/2016 | SK.SAHIL-MP | M/S.AMULYA RATNA PANDA M/S.A.DAS A.DAS S.C.M |
| 72 | 1913/2022 CRLA/741/2017 | SK.SAHIR KHAN@SK.SAHIL-MP | M/S.ANIRUDHA DAS |
| 73 | 1914/2022 CRLA/719/2022 | JITENDRA PODHA-MP | ANIRUDHA DAS |
| 74 | 1915/2022 CRLA/1017/2022 | JALENDRA BEHERA-MP | PANCHANAN PANIGRAHI |
| 75 | 1916/2022 CRLA/1017/2022 | JALENDRA BEHERA-MP | PANCHANAN PANIGRAHI |
| 76 | 2007/2022 BLAPL/1210/2022 | SANJEEB KUMAR DAS-MP | |
| 77 | 2008/2022 BLAPL/3820/2022 | PURNA CHANDRA MEHER-MP | ABHAYA KUMAR PARIDA |
| 78 | 2009/2022 BLAPL/6174/2022 | DHANA HANDAL-MP | SUCHIT KUMAR NAYAK |
| 79 | 2010/2022 BLAPL/6322/2022 | SUDHIR KUMAR RAY-MP | PANCHANAN PANIGRAHI |
| 80 | 2011/2022 BLAPL/11216/2022 | SUSHANTA NAIK-MP | DIGAMBAR SETHI |
| 81 | 2012/2022 BLAPL/7354/2022 | SK.JUMMAN @ BADRUDDIN-MP | RAMAKANTA SARANGI |
| 82 | 2013/2022 BLAPL/11231/2022 | KEDAR MAJHI-MP | BASUDEV MISHRA |
| 83 | 2014/2022 BLAPL/5006/2021 | RAJANA SRINIVASA RAO-MP | |
| 84 | 2015/2022 BLAPL/9590/2022 | UMAKANTA BEHERA-MP | DILLIP KUMAR PATTNAYAK |
| 85 | 2016/2022 BLAPL/11236/2022 | MANARANJAN ROUT-MP | BALARAM NAYAK |
| 86 | 2017/2022 BLAPL/6098/2022 | BHISMA JANI-MP | PRANAB KUMAR DAS |
| 87 | 2018/2022 BLAPL/8986/2022 | JITENDRA JHA-MP | PRIYA RANJAN SINGH |
| 88 | 2019/2022 BLAPL/9683/2022 | RABINDRA @ RABI SHARMA-MP | GIRIJA SANKAR NAYAK |
| 89 | 2020/2022 | GOLEKHA SETHI-MP | PRATYUSHA NAIDU |

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| 90 | BLAPL/3073/2022 2021/2022 | GOPINATH MAHARANA-MP | |
| 91 | BLAPL/9661/2022 2315/2022 | BALARAM SAHU-MP | |
| 92 | ABLAPL/9462/2022 2316/2022 | GANESH MANTRY @ KALIA-MP | |
| 93 | ABLAPL/14161/2022 2317/2022 | DEBASISH PRADHAN @ MITU-MP | |
| 94 | ABLAPL/6880/2022 2318/2022 | BANAMALI NAYAK-MP | |
| 95 | ABLAPL/9990/2020 2319/2022 | BALIA @ BALABHADRA MALLIK-MP | |
| 96 | ABLAPL/13123/2022 2320/2022 | LAXMIDHAR SAHOO-MP | |
| 97 | ABLAPL/7461/2022 2321/2022 | RAJASHREE DASH-MP | |
| 98 | ABLAPL/11042/2022 2322/2022 | GIRIDHARI DAS @ SAROJ DAS-MP | AMULYA RATNA PANDA |
| 99 | ABLAPL/13497/2022 2323/2022 | ABDUL KARIM HOSSAIN-MP | |
| 100 | ABLAPL/13281/2022 2324/2022 | MADHUSUDAN SAHOO-MP | |
| 101 | ABLAPL/8754/2022 2325/2022 | DEBARAJ SAHOO-MP | |
| 102 | ABLAPL/13309/2022 2326/2022 | PARIA @ PARAMANANDA SAHOO-MP | |
| 103 | ABLAPL/8780/2022 2327/2022 | JASHOBANTA @ YASOBANTA ROUTARAY-MP | |
| 104 | ABLAPL/13538/2022 2328/2022 | ANUSWAYA PAIKRAY-MP | |
| 105 | ABLAPL/10084/2022 2329/2022 | SARBESWAR PRADHAN-MP | |
| 106 | ABLAPL/11588/2022 2330/2022 | SUSANTA TARAI-MP | |
| 107 | ABLAPL/11611/2022 2331/2022 | BALARAM PAIKRAY-MP | |
| 108 | ABLAPL/10224/2022 2332/2022 | KARTIK MAJHI @ PENTHIA-MP | |
| 109 | ABLAPL/1361/2022 2333/2022 | MAHADEBA DAS-MP | |
| 110 | ABLAPL/10820/2022 2334/2022 | DEEPALI SAHA-MP | |
| 111 | ABLAPL/11591/2022 2662/2022 | DHARANIDHAR KAILASH-MP | DAYANIDHI MOHANTY |
| 112 | CRLMC/2295/2022 2663/2022 | ADIT KUMAR ROUL-MP | |
| 113 | CRLMC/3228/2022 2664/2022 | ARUN KUMAR DHIR-MP | SAROJ KUMAR DASH |
| 114 | CRLMC/3427/2022 2665/2022 | TIKESWAR PRADHAN-MP | BIBHU PRASAD CHHUALSINGH |
| 115 | CRLMC/3428/2022 2666/2022 | SANJIB SHARMA@SANJIB KUMAR SHARMA-MP | B.SAHOO |
| 116 | CRLMC/3429/2022 2667/2022 | JOSHABANTA@JASWANT DOGRA-MP | MANMAYA KUMAR DASH |
| 117 | CRLMC/3430/2022 2668/2022 | JOSHABANTA@JASWANT DOGRA-MP | MANMAYA KUMAR DASH |
| 118 | CRLMC/3430/2022 2669/2022 | AMBIKA PR.TRIPATHY-MP | M/S.GOKULANANDA MOHAPATRA |
| 119 | CRLMC/7/2013 2670/2022 | RAMA KRUSHNA MOHANTY-MP | PRAFULLA KUMAR RATH |
| 120 | CRLMC/3431/2022 2671/2022 | MIHIR KUMAR SAHU-MP | CHANDRA SEKHAR PANDA |
| | CRLMC/3433/2022 | | |

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| 121 | 2672/2022 CRLMC/3434/2022 | ANUSHA DHULI@NAGABANSA ANUSHA-MP | PRASANNA KUMAR MISHRA |
| 122 | 2673/2022 CRLMC/3117/2022 | RABINDRA SWAIN@RABINDRA KUMAR SWAIN-MP | AMLAN SHAKTI PAUL |
| 123 | 2674/2022 CRLMC/3386/2022 | DUSMANTA KUMAR MUDULI-MP | NIRMAL CHANDRA MOHANTY |
| 124 | 2675/2022 CRLMC/3436/2022 | DEBASISH MOHANTY-MP | SANGRAM KUMAR DAS |
| 125 | 2676/2022 CRLMC/3437/2022 | BASANTA MAJHI@BASANTA MUTHAMAJHI-MP | SURYAKANTA DWIBEDI |
| 126 | 2677/2022 CRLMC/3438/2022 | BIJAYA KUMAR PRADHAN@BIJAY KUMAR PRADHAN-MP | PRASANNA KUMAR RATH |
| 127 | 2678/2022 CRLMC/3439/2022 | BHABAGRAHI BAG-MP | ABINASH ROUTRAY |
| 128 | 2679/2022 CRLMC/3439/2022 | BHABAGRAHI BAG-MP | ABINASH ROUTRAY |
| 129 | 2680/2022 CRLMC/3441/2022 | SARAT CHANDRA NAYAK-MP | SUSANTA KUMAR TRIPATHY |
| 130 | 2681/2022 CRLMC/3445/2022 | CHITTARANJAN JENA-MP | ASHOK KUMAR SARANGI |
| 131 | 2682/2022 CRLMC/3446/2022 | LAL CHAND SHARMA-MP | RAMESH AGARWAL |
| 132 | 2683/2022 CRLMC/3447/2022 | SUNIL SWAIN-MP | BASANTA KUMAR DAS |
| 133 | 2684/2022 CRLMC/3452/2022 | TAPAN KUMAR RAY-MP | PRAVASH CHANDRA JENA |
| 134 | 2685/2022 CRLMC/3455/2022 | NARENDRA KUMAR SAHU-MP | MANAS KUMAR CHAND |
| 135 | 2686/2022 CRLMC/3458/2022 | NARENDRA KUMAR SAHU-MP | MANAS KUMAR CHAND |
| 136 | 2687/2022 CRLMC/3459/2022 | AJIT KUMAR SAHU-MP | SUBHRANSU BHUSAN MOHANTY |
| 137 | 3543/2022 WA/1489/2022 | STATE OF ODISHA-MP | MANOJ KUMAR KHUNTIA, A.G.A. |
| 138 | 3544/2022 WA/1489/2022 | STATE OF ODISHA-MP | MANOJ KUMAR KHUNTIA, A.G.A. |
| 139 | 3545/2022 WA/1489/2022 | STATE OF ODISHA-MP | MANOJ KUMAR KHUNTIA, A.G.A. |
| 140 | 3546/2022 WA/1491/2022 | SUBASH CHANDRA DAS-MP | LAXMIKANTA MOHANTY |
| 141 | 3547/2022 WA/1492/2022 | BOARD OF SECONDARY EDUCATION,ODISHA-MP | S.S.RAO |
| 142 | 3548/2022 WA/1493/2022 | BOARD OF SECONDARY EDUCATION-MP | S.S.RAO |
| 143 | 3549/2022 WA/1496/2022 | B.S.E, ODISHA-MP | B.K.MOHANTY |
| 144 | 3550/2022 WA/1495/2022 | BOARD OF SECONDARY EDUCATION-MP | S.S.RAO |
| 145 | 3551/2022 WA/1497/2022 | BOARD OF SECONDARY EDUCATION-MP | S.S.RAO |
| 146 | 3552/2022 WA/1498/2022 | BOARD OF SECONDARY EDUCATION-MP | S.S.RAO |
| 147 | 3553/2022 WA/1494/2022 | STATE OF ODISHA-MP | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 148 | 3554/2022 WA/1494/2022 | STATE OF ODISHA-MP | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 149 | 3555/2022 WA/1494/2022 | STATE OF ODISHA-MP | SANDEEP PARIDA, SR.S.C.(S. AND M.E.) |
| 150 | 15405/2022 WP(C)/18138/2015 | SAHADEV CHAND-MP | SOUMYA MISHRA |
| 151 | 15406/2022 WP(C)/28590/2022 | RAJESH KUMAR BISHI-MP | |
| 152 | 15407/2022 | ASHOK KUMAR KHUNTIA-MP | RABI NARAYAN BEHERA |

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| 153 | WP(C)/29952/2022 15408/2022 | CHITTARANJAN SWAIN-MP | RABINDRANATH PRUSTY |
| 154 | WP(C)/29714/2022 15409/2022 | MAHESWAR KHATOI-MP | |
| 155 | WP(C)/20729/2022 15410/2022 | SUKADEV SAYAN-MP | |
| 156 | WP(C)/20733/2022 15411/2022 | AKSHYA KUMAR BOHIDAR-MP | KUNAL KUMAR SWAIN |
| 157 | WP(C)/30363/2022 15412/2022 | SWAPNA BEHERA-MP | DAYANANDA MOHAPATRA |
| 158 | WP(C)/25337/2022 15413/2022 | ARTATRAN MOHAPATRA-MP | B.SATAPATHY |
| 159 | WP(C)/30364/2022 15414/2022 | RANKANIDHI SCHOOL FOR THE DEAF-MP | NIRANJAN PANDA |
| 160 | WP(C)/31864/2020 15415/2022 | AMARESH KUMAR SINGH-MP | ARUN KUMAR PATRA |
| 161 | WP(C)/30366/2022 15416/2022 | SIMANCHALA TRIPATHY-MP | KAILASH CHANDRA KANUNGO |
| 162 | WP(C)/10610/2022 15417/2022 | SATYABAN DANDASENA-MP | TAPAN KUMAR BISWAL |
| 163 | WP(C)/30370/2022 15418/2022 | RAMESH CHANDRA PATRA-MP | KSHIROD KUMAR PAHIL |
| 164 | WP(C)/30377/2022 15419/2022 | RABINDRA JENA-MP | RAJIB RATH |
| 165 | WP(C)/30378/2022 15420/2022 | PRAFULLA KUMAR PRADHAN-MP | JAJATI KESHARI KHUNTIA |
| 166 | WP(C)/30379/2022 15421/2022 | RENUDHAR BARIK-MP | AKSHAYA KUMAR SAHOO |
| 167 | WP(C)/30038/2022 15422/2022 | RAMACHANDRA KHEMUDU-MP | DURGA PRASAD PANIGRAHI |
| 168 | WP(C)/30380/2022 15423/2022 | NIMAIN CHARAN DUTTA-MP | MANOJ KUMAR PATI |
| 169 | WP(C)/30382/2022 15424/2022 | NALINIKANTA JENA-MP | SUBASH CHANDRA PUSPALAKA |
| 170 | WP(C)/30383/2022 15425/2022 | M/S SAI VAISHNAVI ENTERPRISES, KORAPUT-MP | SACHIDANANDA DASH |
| 171 | WP(C)/30384/2022 15426/2022 | M/S SAI VAISHNAVI ENTERPRISES, KORAPUT-MP | ALOK KUMAR MOHAPATRA |
| 172 | WP(C)/30386/2022 15427/2022 | KABIRAJ SAHU-MP | SUBASH CHANDRA PUSPALAKA |
| 173 | WP(C)/30387/2022 15428/2022 | PRASANA KUMAR NAYAK-MP | CHANDRA SEKHAR PANDA |
| 174 | WP(C)/22725/2022 15429/2022 | PRAKASH CHANDRA JENA-MP | SURYA NARAYAN PATNAIK |
| 175 | WP(C)/33617/2021 15430/2022 | RANJIT KARNA-MP | |
| 176 | WP(C)/2396/2022 15431/2022 | MD.ZURRAT AZAD KHAN-MP | M/S.DEBA R.MOHAPATRA |
| 177 | WP(C)/16657/2010 15432/2022 | MD.ZURRAT AZAD KHAN-MP | M/S.DEBA R.MOHAPATRA |
| 178 | WP(C)/16657/2010 15433/2022 | MD.ZURRAT AZAD KHAN-MP | M/S.DEBA R.MOHAPATRA |
| 179 | WP(C)/16657/2010 15434/2022 | BHIKSHUKA JOSHI-MP | SUSHANT KUMAR JOSHI |
| 180 | WP(C)/30397/2022 15435/2022 | RAJESH KU. SAHOO-MP | |
| 181 | WP(C)/29204/2022 15436/2022 | M/S. SAI SHIV CONSTRUCUTION PVT. LTD.-MP | JYOTIRMAYA PRASAD BEHERA |
| 182 | WP(C)/30400/2022 15438/2022 | MOHAMMAD SABIR-MP | PURNA CHANDRA DAS |
| 183 | WP(C)/28359/2022 15439/2022 | BUDHU RANA-MP | PRASANTA KUMAR JENA |
| | WP(C)/30417/2022 | | |

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| 184 | 15440/2022 WP(C)/30419/2022 | RANJIT KUMAR MOHAPATRA-MP | TANMAY MISHRA |
| 185 | 15441/2022 WP(C)/30420/2022 | PRASANTA KUMAR SAR-MP | KUNAL KUMAR SWAIN |
| 186 | 15442/2022 WP(C)/30422/2022 | GHANASHYAMA SAHOO-MP | PAMI RATH |
| 187 | 15443/2022 WP(C)/30423/2022 | ALOK KUMAR PAL-MP | RAKESH KUMAR MALLICK |
| 188 | 15444/2022 WP(C)/12742/2022 | MUKTAR KHAN-MP | |
| 189 | 15445/2022 WP(C)/27222/2022 | RUPAK KUMAR GIRI-MP | |
| 190 | 15446/2022 WP(C)/30427/2022 | LEBANI BHOI-MP | BIBEKANANDA BHUYAN |
| 191 | 15447/2022 WP(C)/30430/2022 | RASHMI REKHA PRADHAN-MP | BIREN SANKAR TRIPATHY |
| 192 | 15448/2022 WP(C)/30431/2022 | MALAYA RANJAN CHINARA-MP | BIJAYA KUMAR PARIDA |
| 193 | 15449/2022 WP(C)/15384/2021 | BASANTI MUKHI-MP | |
| 194 | 15450/2022 WP(C)/30437/2022 | BIMALA PRUSTY-MP | DR. JANMEJAYA RAY |
| 195 | 15451/2022 WP(C)/30441/2022 | RAJALAXMI SATPATHY-MP | DR. JANMEJAYA RAY |
| 196 | 15452/2022 WP(C)/30447/2022 | NIRMAL DAS-MP | RABINDRANATH PRUSTY |
| 197 | 15453/2022 WP(C)/30449/2022 | PANDAB SWAIN-MP | SUBHENDU KUMAR NAYAK |
| 198 | 15454/2022 WP(C)/30448/2022 | MANAS RANJAN PRADHAN-MP | AUROBINDA SAHOO |
| 199 | 15455/2022 WP(C)/37125/2021 | SAKUNTALA SAHU-MP | LAXMI KANTA MOHANTY |
| 200 | 15456/2022 WP(C)/30451/2022 | MAJOR (DR.) BIPLABI BISWA KESHARI MOHANTY-MP | LINGARAJ MOHANTY |
| 201 | 15457/2022 WP(C)/30452/2022 | MAA KHILA MUNDA SELF HELP GROUP, NAYAGARH-MP | PAMITAV TRIPATHY |
| 202 | 15458/2022 WP(C)/30453/2022 | RAMA KRUSHNA BEHERA-MP | RESHMA BEHERA |
| 203 | 15459/2022 WP(C)/30458/2022 | GANNON DUNKERLEY AND CO. LTD., NEW DELHI-MP | SOUMYA RANJAN MOHANTY |
| 204 | 15460/2022 WP(C)/29818/2022 | RABINDRA JENA-MP | PRAFULLA KUMAR KAR |
| 205 | 15461/2022 WP(C)/27541/2022 | JAGANNATH MAHAPRABHU BIJE SRIMUKHA SEVA, PURGURUP | RAM CHARAN ROUT |
| 206 | 15462/2022 WP(C)/25896/2022 | ASHOK KUMAR PATNAIK-MP | |
| 207 | 15463/2022 WP(C)/8807/2022 | SUBHASMITA KANHAR-MP | H.N.MOHAPATRA |
| 208 | 15464/2022 WP(C)/30473/2022 | MC. AO SAI SEVASHARAM, BHADRAK-MP | PRAFULLA KUMAR RATH |
| 209 | 15465/2022 WP(C)/30474/2022 | M/S. R.R. ENTERPRISES-MP | PRAFULLA KUMAR RATH |
| 210 | 15466/2022 WP(C)/30476/2022 | PANKAJ KISHOR SWAIN-MP | GOUTAM KUMAR ROUSTRAY |
| 211 | 15467/2022 WP(C)/30479/2022 | M.C. OF THE WELFARE, BALASORE-MP | DILLIP KUMAR MOHAPATRA |
| 212 | 15468/2022 WP(C)/30481/2022 | BISARAD LENKA-MP | PRAKASH KUMAR SAMAL |
| 213 | 15469/2022 WP(C)/30476/2022 | PANKAJ KISHOR SWAIN-MP | SUBHAM SHARMA |
| 214 | 15470/2022 WP(C)/30484/2022 | VIR VIKRAM YADAV-MP | SUBRAT SATPATHY |
| 215 | 15471/2022 | VIR VIKRAM YADAV-MP | SUBRAT SATPATHY |

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| 216 | WP(C)/30488/2022 15472/2022 | JAGADAMBA PRASAD PATTANAIAK-MP | SAMEER KUMAR DAS |
| 217 | WP(C)/30492/2022 15473/2022 | MADHUSUDAN MALLICK @ MALIK-MP | NIRANJAN LENKA |
| 218 | WP(C)/30496/2022 15474/2022 | NIROD KUMAR SAHU-MP | AKSHAYA KUMAR PANDEY |
| 219 | WP(C)/30511/2022 15475/2022 | MRUTYUNJAY DEY-MP | JAJATI KESHARI KHUNTIA |
| 220 | WP(C)/30523/2022 15476/2022 | KUNDAN SHAW-MP | VIJAYA KAR |
| 221 | WP(C)/30526/2022 15477/2022 | PANKAJINI MOHANTA-MP | VIJAYA KAR |
| 222 | WP(C)/30527/2022 15478/2022 | BAIRAGI SAHU-MP | AMIT PRASAD BOSE |
| 223 | WP(C)/30530/2022 15479/2022 | SUSHANTA KUMAR SWAIN-MP | DURGESH NARAYAN RATH |
| 224 | WP(C)/30529/2022 15480/2022 | SUSHANTA KUMAR SWAIN-MP | DURGESH NARAYAN RATH |
| | WP(C)/30529/2022 | | |